

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/11384/2026	M/S.-S.M. CONSULTANTS, BBSR VS PLANNING MEMBER, BDA, BBSR	BUDHA BINAYA VS	// ()	
2	D-BLAPL/7946/2026	BISWARANJAN TARAI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	//0 () //	
3	D-BLAPL/7947/2026	DINESH CHAUHAN VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	NAWAPARA /37 /2026 () //	
4	D-BLAPL/7949/2026	PRAVAT @ PRABHAT KUMAR MAHAKUL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /813 /2025 () //	
5	D-BLAPL/7954/2026	TUSHARA MALLICK @ TUSHAR MALLICK VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KAKATAPUR /185 /2025 () //	
6	D-BLAPL/7960/2026	SURENDRA PATAMAJHI @ HANDI PATAMAJHI VS STATE OF ODISHA	MAHES DAS VS	BAMUNIGAM /78 /2023 () //	
7	D-BLAPL/7965/2026	RAJU PALIA VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /54 /2025 () //	
8	D-BLAPL/7966/2026	PANKAJ PRADHAN VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	PHIRINGIA /196 /2025 () //	
9	D-BLAPL/7967/2026	CH. BIKI PATRA @ CH. VICKY PATRA @ CH. BIKI KUMAR SAHOO VS STATE OF ODISHA	MORIMARSA SAHOO VS	NIMAKHANDI /43 /2026 () //	
10	D-BLAPL/7969/2026	RABINDRA SINGH VS STATE OF ODISHA	DHARMENDRA SETHY VS	BERHAMPUR /56 /2025 () //	
11	D-BLAPL/7971/2026	BISWAPATI SAHU VS STATE OF ODISHA	BIKASH KARNA VS	BINIKA /219 /2025 () //	

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12	D-BLAPL/7975/2026	SRIKARA KANHAR VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /113 /2025 () //	
13	D-BLAPL/7976/2026	MANOJ KUMAR LENKA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BIRIDI PS /311 /2025 () //	
14	D-BLAPL/7981/2026	SIBANA MAJHI VS STATE OF ODISHA	MAHES DAS VS	BELAGARH /20 /2024 () //	
15	D-BLAPL/7983/2026	GURUDEV SAHOO VS STATE OF ODISHA	SK. ZAFARULLA VS	KEONJHAR TOWN /36 /2026 () //	
16	D-BLAPL/7985/2026	SUNIL KUMAR JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /84 /2026 () //	
17	D-BLAPL/7986/2026	NABIN KHILLO @ KHILA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MATHILI /139 /2025 () //	
18	D-BLAPL/7988/2026	SHIKANDAR JAMUDA @ SIKANDAR JAMUDA @ JAMUDA VS STATE OF ODISHA	ARIJEET MISHRA VS	RARUAN /194 /2025 () //	
19	D-BLAPL/7989/2026	BIRENDRA SETHY @ SETHI @ TULU @ TULIA VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /418 /2025 () //	
20	D-BLAPL/7992/2026	PREMRAJ HIAL @ BABULI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /181 /2021 () //	
21	D-BLAPL/7995/2026	BISHNU @ PRAKASH KUMAR DAS VS STATE OF ODISHA	SURESH KUMAR JENA VS	DASARATHPUR /32 /2026 () //	
22	D-BLAPL/7999/2026	DASA NAIK VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	ANGUL SADAR PS /32 /2022 () //	
23	D-BLAPL/8005/2026	DRONA KUMBHAR	HIMANSHU SEKHAR MISHRA	BOLANGIR TOWN /630 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/8007/2026	SADA LOHARA	ANIRUDHA DAS	KODINGA /195 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/8012/2026	TANDRA BHANJO	SUMIT SEKHAR PATTANAİK	EOW,BHUBANESWAR /8 /2024	
		VS	VS	()	
		STATE OF ODISHA (OPID)		//	
26	D-BLAPL/8013/2026	DWIPIKA BHANJO	SUMIT SEKHAR PATTANAİK	EOW,BHUBANESWAR /8 /2024	
		VS	VS	()	
		STATE OF ODISHA(O.P.I.D)		//	
27	D-BLAPL/8014/2026	JAGA @ ABINASH BISWAL	AMULYA RATNA PANDA	KALINGA NAGAR /305 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/8016/2026	RAMNATH MALLICK	AMULYA RATNA PANDA	KHAJURIPADA /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/8017/2026	BISHAL MALLICK	SATYA RANJAN MULIA	CHODWAR /629 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/8018/2026	BINODINI TRIPATHY	AMULYA RATNA PANDA	JAGANNATHA PRASAD /264 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/8024/2026	SAGAR PRASAD JENA	SOUBHAGYA KUMAR DASH	ASKA /69 /2026	AOR20220001631C202600073
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/8025/2026	RAJIB KUMAR PATRA	SOUMYA RANJAN MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/8026/2026	SOUMYA RANJAN SETHY	PARTHA SARATHI DAS	KEONJHAR TOWN /73 /2026	AOD20240000364C202600083
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/8027/2026	KRUSHNA CHANDRA RAY	PARTHA SARATHI DAS	KEONJHAR TOWN /1037 /2025	AOD20240000364C202600084
		VS	VS	()	

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35	D-BLAPL/8028/2026	STATE OF ODISHA RAJENDRA PALA VS	SOUBHAGYA KUMAR DASH VS	// MOHANA /50 /2025 ()	AOR20220001631C202600072
36	D-BLAPL/8030/2026	STATE OF ODISHA AKHAY ROUL @ BABLU VS	SURYAKANTA DWIBEDI VS	// JALESWAR /89 /2026 ()	
37	D-BLAPL/8032/2026	STATE OF ODISHA PETA @ TAPU MALLIK VS	SURYAKANTA DWIBEDI VS	// SIMULIA /472 /2025 ()	
38	D-BLAPL/8033/2026	STATE OF ODISHA SIBUNA NAYAK VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /51 /2026 ()	
39	D-BLAPL/8036/2026	STATE OF ODISHA PETA @ TAPU MALLIK @ MALIK VS	SURYAKANTA DWIBEDI VS	// SIMULIA /143 /2025 ()	
40	D-BLAPL/8037/2026	STATE OF ODISHA SRIDHAR SINGH @ SINGHAM VS	DEEPAK KU SAHOO VS	// AUL /383 /2024 ()	
41	D-BLAPL/8039/2026	STATE OF ODISHA PETA @ TAPU MALIK VS	SURYAKANTA DWIBEDI VS	// SIMULIA /243 /2025 ()	
42	D-BLAPL/8041/2026	STATE OF ODISHA SUBHAM PRASAD VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA /577 /2025 ()	
43	D-BLAPL/8043/2026	STATE OF ODISHA GOURI @ GURUBANI @ RATNABATI DAS @ ADHIKARY VS	SURYAKANTA DWIBEDI VS	// MARINE PS AT BALARAMGADI /24 /2018 ()	
44	D-BLAPL/8044/2026	STATE OF ODISHA SUDHIR RANJAN NAIK VS	MANAS KUMAR CHAND VS	// BHASMA /275 /2025 ()	
45	D-BLAPL/8049/2026	STATE OF ODISHA PABAN AGRAWAL VS STATE OF ODISHA	SARADA PRASANNA MOHAPATRA VS	// KOMNA PS /9 /2019 () //	

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46	D-BLAPL/8056/2026	PETA @ TAPU MALLIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SIMULIA /467 /2025 () //	
47	D-BLAPL/8058/2026	PAPAN @ TAPAN NAYAK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /335 /2025 () //	
48	D-BLAPL/8062/2026	UTPAL AFIR UJE @ AFIR VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	JEYPORE TOWN /28 /2026 () //	
49	D-BLAPL/8065/2026	SAROJ KUMAR NAYAK VS STATE OF ODISHA	AMLAN MOHANTY VS	JEYPORE MAHILA /54 /2024 () //	
50	D-BLAPL/8066/2026	NARAYAN JANI VS STATE OF ODISHA	SARBESWAR SAHOO VS	MATHILI /125 /2020 () //	AOD20220004505C202600036
51	D-BLAPL/8067/2026	SUBBRAT KUMAR PATRA @ BAPI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 () //	
52	D-BLAPL/8070/2026	RUPALI @ PUSPALATA SUNDARAY VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /17 /2026 () //	
53	D-BLAPL/8071/2026	SOUBHAGYA BARIK VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	SECTOR-19 /32 /2026 () //	
54	D-BLAPL/8072/2026	MAMATA MAJHI VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	REAMAL /176 /2023 () //	
55	D-BLAPL/8077/2026	DHIRENDRANATH BARAL @ PAPU VS STATE OF ODISHA	DEEPALI MOHAPATRA VS	BALIAPANDA /35 /2026 () //	
56	D-BLAPL/8078/2026	HIMANSHU SEKHAR SWAIN VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	NAYAGARH /84 /2025 () //	
57	D-BLAPL/8079/2026	SANKAR PRUSTY	BASANTA KUMAR DAS	LALBAG /463 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/8081/2026	GANESH PRADHAN @ BUBU	SANJIB KUMAR BHANJADEO	KHURDA MODEL /259 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/8089/2026	JOSEPH SUNA @ KAREN	PVS NANAJI ACHARY	KORAPUT TOWN /57 /2025	AOR20220000211C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/8097/2026	BHAKTI PRAPANNA AKINCHAN MAHARAJ	ASHWINI KUMAR DAS	LINGARAJ P.S. /335 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/8103/2026	RAMAKANTA BEHERA	JAYADEBA BEHERA	DHAMNAGAR /430 /2025	AOD20240000366C202600035
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/8109/2026	BABAJI BEHERA	AMLAN SHAKTI PAUL	KHANDAPARA /36 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/8115/2026	SONALI @ SUNELI SWAIN	SANJIB KUMAR BHANJADEO	KABISURYANAGAR /830 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/8116/2026	MUNNA PATEL	SOUMYA RANJAN DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/8117/2026	BAPI DALEI	AMLAN SHAKTI PAUL	JAJPUR ROAD /137 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/8119/2026	SARFARAZ ALAM	MD. RIAZ	JODA /54 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/8121/2026	SERA @ MANORAMA NAYAK	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /142 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/8126/2026	DEEPAK BEHERA @ DEEPAK KUMAR BEHERA	RAMAKANTA PRADHAN	TOMANDO /215 /2023	
		VS	VS	()	

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69	D-BLAPL/8132/2026	STATE OF ODISHA MITA ALIAS AMITH BATAKAR VS	Lambodar Achari VS	// // 0	AOR20220001311C202600027
70	D-BLAPL/8137/2026	STATE OF ODISHA MANU PRADHAN ALIAS MUNA PRADHAN VS	Lambodar Achari VS	// // 0	AOR20220001311C202600026
71	D-CMAPL/11404/2026	STATE OF ODISHA RAJDHANI AMBULANCE DRIVER ASSOCIATION, BBSRIKAR KUMAR RATH VS	VS	// // 0	
72	D-CMP/11375/2026	STATE OF ODISHA SHANTILATA BEHERA VS	MAHESWAR MOHANTY VS	// // 0	
73	D-CMP/11440/2026	DHARITRI SAHU RAGINI JHA VS	HIMANSHU SEKHAR MISHRA VS	// // 0	
74	D-CMP/11448/2026	OM PRAKASH JHA MAHAMMAD AFAZ ALLI KHAN VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // 0	
75	D-CMP/11453/2026	SK. HASEN @ HUSEN SRI SRI GOPINATH JEW THAKUR BIJE NIJAGRUHA, <del>SAIBERWAR</del> RATH VS	SAIBERWAR RATH VS	// // 0	
76	D-CMP/11480/2026	STATE OF ODISHA BHOBANI SAHOO VS	DOLAGOBINDA MOHAPATRA VS	// // 0	AOR20230000065C202600008
77	D-CMP/11508/2026	BABUNA @ KUNJABIHARI SAHOO LAXMI GUPTA VS	DWARIKA PRASAD MOHANTY VS	// // 0	
78	D-CMP/11523/2026	JYOSTNARANI MOHAPATRA NAYANI PRADHAN VS	PURNA CHANDRA MISHRA VS	// // 0	
79	D-CMP/11546/2026	RAMESH CHANDRA DEHURY KHAIRUN BIBI VS	DIPTI RANJAN BHOKTA VS	// // 0	
		JITNI SAHOO		//	

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80	D-CMP/11618/2026	LATIKA BEHER VS BABAJI BEHERA	SUSANTA KUMAR BARAL VS	// ()	AOR20220001297C202600068
81	D-CONTC/11351/2026	SIMADRI DAS VS USHA PADHI, COMMISSIONER CUM SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT.	RAJENDRA NARAYAN ROUT VS	// ()	AOR20220001558C202600055
82	D-CONTC/11352/2026	SAMBIT TRIPATHY VS PRASANTA KUMAR TARAI, SUB COLLECTOR JAGATSINGHPUR	ADV VS	// ()	AOR20220004106C202600024
83	D-CONTC/11364/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, KUNJUR VS DR.N.THIRUMALA NAIK, IAS	PRADIPTA KUMAR PATTANAYAK VS	// ()	
84	D-CONTC/11372/2026	M.C. OF GANDHIJI HIGH SCHOOL, KAINSIR VS DR.N.THIRUMALA NAIK, IAS	PRADIPTA KUMAR PATTANAYAK VS	// ()	
85	D-CONTC/11374/2026	M.C. OF PARAMESWAR HIGH SCHOOL, BISIPADA VS DR.N.THIRUMALA NAIK, IAS	PRADIPTA KUMAR PATTANAYAK VS	// ()	
86	D-CONTC/11381/2026	MANAGING COMMITTEE OF BHIMSEN HIGH SCHOOL, BHITANKI VS DR.N.THIRUMALA NAIK, IAS	PRADIPTA KUMAR PATTANAYAK VS	// ()	
87	D-CONTC/11383/2026	PRAGATI MISHRA VS SATYABRATA ROUT, I.A.S	ADV. VS	// ()	
88	D-CONTC/11389/2026	NITU PRIYADARSHINI VS RAJKUMAR GOYAL, I.A.S	ADV. VS	// ()	
89	D-CONTC/11392/2026	CHAKRADHAR BARIK VS GUHA POONAM TAPAS KUMAR, IAS	PRADEEP KUMAR DAS VS	// ()	
90	D-CONTC/11397/2026	PRANAB KUMAR BALABANTARAY VS SAMIR RANJAN DASH,TAHASILDAR, DHARMASALA	SAIBRATA RATH VS	// ()	
91	D-CONTC/11398/2026	SAROJ KUMAR ROUT	AKASH KUMAR BORAL	//	AOD20230000781C202600004

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		VS	VS	()	
92	D-CONTC/11400/2026	ARVIND AGRAWAL, PRINCIPAL SECRETARY HIGHER EDUCATION DEPTT. GAJENDRA BEHURA	ADV.	//	
		VS	VS	()	
93	D-CONTC/11423/2026	SWATI MISHRA, OAS GOBINDA SAHOO	ADV	//	AOD20250000180C202600065
		VS	VS	()	
94	D-CONTC/11430/2026	ROHIT KUMAR LENKA, DIRECTOR, MINES AND GEOLOGY, ODISHA DHABALESWAR GURU	ADV.	//	
		VS	VS	()	
95	D-CONTC/11436/2026	SATYABRATA SAHOO, IAS RAGHUNATH PANDA	ADV.	//	
		VS	VS	()	
96	D-CONTC/11438/2026	DEORANJAN KUMAR SINGH, I.A.S SHISHIR KUMAR KHATOI	ADV.	//	
		VS	VS	()	
97	D-CONTC/11442/2026	DR.N.THIRUMALA NAIK, I.A.S PRAVAKAR TRIPATHY	SANJEEV UDGATA	//	
		VS	VS	()	
98	D-CONTC/11454/2026	DR. YEDDULA VIJAY, DIRECTOR,SPORTS AND YOUTH SERVICES DEPT.,ODISHA SIRISH CHANDRA HOTA	HIMANSHU SEKHAR MISHRA	//	
		VS	VS	()	
99	D-CONTC/11456/2026	THE CHIEF(HR, IR, ES AND A) ,TPWODL,SAMBALPUR BRAJABANDHU PARIDA	BALARAM BEHERA	//	AOD20220001927C202600027
		VS	VS	()	
100	D-CONTC/11458/2026	ARAVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. CHITTARANJAN PARIDA	BALARAM BEHERA	//	AOD20220001927C202600025
		VS	VS	()	
101	D-CONTC/11459/2026	ARAVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. TAPAS KUMAR SHASAMAL	BALARAM BEHERA	//	AOD20220001927C202600026
		VS	VS	()	
102	D-CONTC/11462/2026	ARAVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. SAMIR KUMAR PARIDA	BALARAM BEHERA	//	AOD20220001927C202600028
		VS	VS	()	

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103	D-CONTC/11463/2026	ARAVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. HARIHAR BEHERA VS	BALARAM BEHERA VS	// // ()	AOD20220001927C202600029
104	D-CONTC/11464/2026	ARAVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. BIJAYA KUMAR SWAIN VS	BALARAM BEHERA VS	// // ()	AOD20220001927C202600035
105	D-CONTC/11465/2026	ARAVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. RAMAKANTA NAYAK VS	BALARAM BEHERA VS	// // ()	AOD20220001927C202600034
106	D-CONTC/11466/2026	ARAVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. SAMBHU PRASAD SATAPATHY VS	HIMANSHU SEKHAR MISHRA VS	// // ()	
107	D-CONTC/11468/2026	SUBASH CHANDRA PRADHAN BRAJA BIHARI PATTANAYAK VS	ADV. VS	// // ()	
108	D-CONTC/11469/2026	DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR, CUTTACK ABHIRAM MUDULI VS	BALARAM BEHERA VS	// // ()	AOD20220001927C202600031
109	D-CONTC/11470/2026	ARAVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. DEEPAK KUMAR PARIDA VS	BALARAM BEHERA VS	// // ()	AOD20220001927C202600036
110	D-CONTC/11471/2026	ARAVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. NRUSHINGHA CHARAN PRADHAN VS	BALARAM BEHERA VS	// // ()	AOD20220001927C202600037
111	D-CONTC/11472/2026	ARAVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. NALINA KUMAR PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()	AOD20220001927C202600030
112	D-CONTC/11473/2026	ARAVIND AGARWAL, IAS AJAYA KUMAR NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // ()	AOD20220001927C202600032
113	D-CONTC/11474/2026	ARAVIND AGARWAL, IAS GUNANIDHI MUDULI VS	DILLIP KUMAR MOHAPATRA VS	// // ()	AOD20220001927C202600041
		ARAVIND AGARWAL, IAS		//	

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114	D-CONTC/11475/2026	SANJAY KUMAR MALLICK VS ARAVIND AGARWAL, IAS	DILLIP KUMAR MOHAPATRA VS	// ()	AOD20220001927C202600033
115	D-CONTC/11476/2026	PRAVAKAR SAHOO VS ARAVIND AGARWAL, IAS	DILLIP KUMAR MOHAPATRA VS	// ()	AOD20220001927C202600038
116	D-CONTC/11477/2026	TAPAN KUMAR PRADHAN VS ARAVIND AGARWAL, IAS	DILLIP KUMAR MOHAPATRA VS	// ()	AOD20220001927C202600039
117	D-CONTC/11478/2026	SIBA PRASAD BISWAL VS ARAVIND AGARWAL, IAS	DILLIP KUMAR MOHAPATRA VS	// ()	AOD20220001927C202600040
118	D-CONTC/11490/2026	DIBYA RANJAN DASH VS SUBHA SARMA, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// ()	
119	D-CONTC/11514/2026	NARESH RANJAN BARIK VS SUBHA SARMA, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// ()	
120	D-CONTC/11518/2026	NIRANJAN PATRI VS SUBHA SARMA, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// ()	
121	D-CONTC/11527/2026	SHIBA PRASAD RATH VS HEMANTA SHARMA, I.A.S	BISHNU PRASAD PRADHAN VS	// ()	
122	D-CONTC/11533/2026	BAISHNAB CHARAN DAS VS ARVIND AGRAWAL, IAS	ADV. VS	// ()	
123	D-CONTC/11539/2026	BYAPTI PATANAİK VS MANAS SAMANTASINGHARA, PRESIDENT OF ANDHARUA JAGANNATH PRASAD DURGA PUJA COMM., KHURDA	SOUMYA MISHRA VS	// ()	
124	D-CONTC/11544/2026	BASANTA KUMAR DAS VS PRAFULLA KUMAR MALLICK, D.F.O., BALASORE	SAMIR KUMAR MISHRA VS	// ()	
125	D-CONTC/11552/2026	BHASKAR SAHOO	ADV.	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
126	D-CONTC/11555/2026	SUSHANTA KUMAR MISHRA,TAHASILDAR,MAHANGA,CUTTACK MANAGING COMMITTEE OF PRANAKRUSHNA SMRUSWADANA PRABHUANKOTI	VS	//	
		VS	VS	0	
127	D-CONTC/11558/2026	DR.N.THIRUMALA NAIK,IAS MANAGING COMMITTEE OF DADHIBAMAN JEW BISWOPANA PRABHUANKOTI	VS	//	
		VS	VS	0	
128	D-CONTC/11579/2026	DR.N.THIRUMALA NAIK, IAS SUJATA DAS	LAMBIT SENAPATI	//	
		VS	VS	0	
129	D-CONTC/11582/2026	ARAVINDA AGRAWAL, I.A.S ANADI CHARAN SWAIN	ADV.	//	
		VS	VS	0	
130	D-CONTC/11585/2026	SALINI PANDIT, I.A.S AKSHAYA MAHAKUD	GAGAN BIHARI SINGH	//	
		VS	VS	0	
131	D-CONTC/11589/2026	RAHUL GOEL, IPS RADHA KRISNA DASH	JITENDRA KUMAR LENKA	//	
		VS	VS	0	
132	D-CONTC/11592/2026	USHA PADHEE, IAS ABRAR KHAN	ADV.	//	
		VS	VS	0	
133	D-CONTC/11594/2026	CHANCHAL RANA, IAS BHANJA KISHORE MOHANTY	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600044
		VS	VS	0	
134	D-CONTC/11597/2026	ARAVIND AGARWAL, IAS DHANESWAR MAHANTA	ADV.	//	
		VS	VS	0	
135	D-CONTC/11599/2026	VISHAL SINGH, IAS UMESH CHANDRA BHUYAN	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600043
		VS	VS	0	
136	D-CONTC/11600/2026	ARAVIND AGARWAL, IAS PRADYUMNA KUMAR SAHOO	Atul Tripathy	//	AOD20240000618C202600049
		VS	VS	0	

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137	D-CONTC/11601/2026	ASWATHY S, IAS SUKUMAR PANDA VS	ADV. VS	// // ()	
138	D-CONTC/11602/2026	ASWATHY.S, IAS BARENDRA KRISHNA NAYAK VS	Atul Tripathy VS	// // ()	AOD20240000618C202600048
139	D-CONTC/11604/2026	USHA PADHEE, IAS ABODH KUMAR RAY VS	Swapnil Roy VS	// // ()	AOR20220001600C202600045
140	D-CONTC/11605/2026	RAHUL YADAV, SUPERINTENDING ENGINEER, MINOR IRRIGATION DIVISION BANAMALI MUDULI VS	DILLIP KUMAR MOHAPATRA VS	// // ()	AOD20220001927C202600042
141	D-CONTC/11611/2026	ARAVIND AGARWAL, IAS BICHITRANANDA JENA VS	BHASKAR CHANDRA PANDA VS	// // ()	
142	D-CONTC/11622/2026	AMRIT RUTURAJ, COLLECTOR, KHURDA PRAMOD KUMAR SINGH VS	ADV. VS	// // ()	
143	D-CONTC/11624/2026	ARINDAM DAKUA, IAS MANORANJAN BARIK VS	ADV. VS	// // ()	
144	D-CONTC/11625/2026	CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE OFFICE, PURI RAMA RANJAN PATTNAYAK VS	ADV. VS	// // ()	
145	D-CRLA/8021/2026	BHASKARJYOTI SHARMA, IAS SUDHANSU SEKHAR SAHOO VS	SANAT KUMAR DAS VS	// // ()	
146	D-CRLA/8022/2026	MANJUSHREE PATRA PRAFULLA BEHERA @ KULU VS	BIJAY KUMAR BEHERA VS	// // ()	NISCHINTAKOILI /108 /2020 AOR20220001736C202600041
147	D-CRLA/8061/2026	STATE OF ODISHA BHARAT KUMAR GHADEI @ BHARAT KUMAR GHADIMIRENDRA KUMAR MOHAPATRA VS	STATE OF ODISHA(VIG.) VS	// // ()	SAMBALPUR VIGILANCE /56 /1997

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148	D-CRLA/8130/2026	VIJAY SURENDRA PANDYA VS STATE OF ODISHA	DEVASHIS PANDA VS	// () //	AOR20220001247C202600023
149	D-CRLA/8131/2026	BHUJIA BHOI VS STATE OF ODISHA	RABINDRA NATH PANDA VS	CUTTACK SADAR /2016 /2022 () //	
150	D-CRLMA/8136/2026	RASIDA BIBI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	MARINE PST TALCHUA /27 /2025 () //	
151	D-CRLMC/7968/2026	PRABHAT RANJAN OJHA VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	//0 () //	
152	D-CRLMC/7980/2026	DEVENDER KUMAR GUPTA FORMER CONSULTANT VS CENTRAL BUREAU OF INVESTIGATION	ABHISHEK DASH VS	// () //	AOD20240000186C202600018
153	D-CRLMC/7990/2026	RAJIV CHATURVEDI, CGM PEC LTD VS CENTRAL BUREAU OF INVESTIGATION	ABHISHEK DASH VS	// () //	AOD20240000186C202600019
154	D-CRLMC/7996/2026	SUBHASH CHANDER RISHI@ SUBASH CHANDRA RISHI VS CENTRAL BUREAU OF INVESTIGATION	FORMER CHIEF MARKETING MANAGER PEC LTD / VS	// () //	AOD20240000186C202600020
155	D-CRLMC/8010/2026	ALEKHA SURUJAL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	//0 () //	
156	D-CRLMC/8019/2026	ALOK PANDA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	THELKOLOI PS /105 /2026 () //	
157	D-CRLMC/8023/2026	JAYANTA KUMAR MOHANTY VS SHRIRAM TRANSPORT FINANCE COMPANY LTD. @ SHRIRAM FINANCE COMPANY LTD., TAMIL NADU	MANOJ KUMAR PANDA VS	//0 () //	
158	D-CRLMC/8029/2026	PRAMILA SAHU @ SAHOO VS STATE OF ODISHA	ASISH KUMAR RAY VS	PHULBANI TOWN /64 /2026 () //	AOD20230000467C202600017
159	D-CRLMC/8031/2026	PREM KUMAR BHATIA , FORMER CHIEF MARKETING MANAGER PEC LTD	ABHISHEK DASH	//	AOD20240000186C202600021

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		VS	VS	()	
		CENTRAL BUREAU OF INVESTIGATION		//	
160	D-CRLMC/8035/2026	SUBHRANSHU MOHAN DASH	LALIT KUMAR MAHARANA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/8042/2026	MD. ATTHAR ALLI @ MD. ATHAR ALLI	JUGALA KISHORE PANDA	CUTTACK VIGILANCE /5 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/8045/2026	LOKANATH MALIK	KRUSHNA CHANDRA RATH	SIMULIA /145 /2020	
		VS	VS	()	
		THE STATE OF ODISHA		//	
163	D-CRLMC/8051/2026	GAGAN KUMAR PADHI @ PADHY	JUGALA KISHORE PANDA	KABISURYANAGAR (KODALA) /125 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/8060/2026	RANJAN MAHAKUD	MANAS KUMAR CHAND	RAIRAKHOL /92 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/8068/2026	HEMANT KUMAR NAYAK	SUDEEP KUMAR SARANGI	//	AOD20250000975C202600025
		VS	VS	()	
		PRASANNA KUMAR PANDA		//	
166	D-CRLMC/8075/2026	AMARESH KUMAR PRADHAN	SHIBANI SHANKAR PRADHAN	NUAGAM (DIGAPAHANDI) /78 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/8080/2026	RAJOT PATRA@RAJAT KUMAR PATRA	ASIT KUMAR JENA	MALKANGIRI /20 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/8082/2026	MAMALI BAGH	DIPTI RANJAN BHOKTA	KORAPUT TOWN /8 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/8083/2026	JITU @ SANJAY KUMAR NAYAK	SUSANTA KUMAR BARAL	ATHGARH /324 /2019	AOR20220001297C202600067
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/8085/2026	RAJOT PATRA@RAJAT KUMAR PATRA	ASIT KUMAR JENA	MALKANGIRI /75 /2024	
		VS	VS	()	

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171	D-CRLMC/8086/2026	STATE OF ODISHA BISWA KALYAN SWAIN VS	NIRANJAN PANDA VS	// BEGUNIA P.S. /190 /2015 ()	
172	D-CRLMC/8088/2026	STATE OF ODISHA RAJOT PATRA@RAJAT KUMAR PATRA VS	ASIT KUMAR JENA VS	// MALKANGIRI /315 /2023 ()	
173	D-CRLMC/8094/2026	STATE OF ODISHA RAJOT PATRA@RAJAT KUMAR PATRA VS	ASIT KUMAR JENA VS	// MALKANGIRI /349 /2023 ()	
174	D-CRLMC/8098/2026	STATE OF ODISHA RAJOT PATRA@RAJAT KUMAR PATRA VS	ASIT KUMAR JENA VS	// MALKANGIRI /400 /2023 ()	
175	D-CRLMC/8099/2026	STATE OF ODISHA MANMOHAN MAJHI VS	APARESH BHOI VS	// BANSADA /12 /2026 ()	
176	D-CRLMC/8100/2026	STATE OF ODISHA SIBARAM SAHU VS	RATIKANTA MOHAPATRA VS	// KOTINANDA /309 /2025 ()	
177	D-CRLMC/8101/2026	STATE OF ODISHA RAJOT PATRA@RAJAT KUMAR PATRA VS	ASIT KUMAR JENA VS	// MALKANGIRI /354 /2023 ()	
178	D-CRLMC/8102/2026	STATE OF ODISHA RAJOT PATRA@RAJAT KUMAR PATRA VS	ASIT KUMAR JENA VS	// MALKANGIRI /714 /2022 ()	
179	D-CRLMC/8104/2026	STATE OF ODISHA MITHA @ AMITH BATAKAR VS	LAMBODOR ACHARI VS	// DARINGBADI /172 /2025 ()	AOR20220001311C202600025
180	D-CRLMC/8106/2026	STATE OF ODISHA RAJOT PATRA@RAJAT KUMAR PATRA VS	ASIT KUMAR JENA VS	// MALKANGIRI /399 /2023 ()	
181	D-CRLMC/8110/2026	STATE OF ODISHA RAJOT PATRA@RAJAT KUMAR PATRA VS	ASIT KUMAR JENA VS	// MALKANGIRI /394 /2023 ()	
		STATE OF ODISHA		//	



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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMP/7982/2026	SIBA PRASAD NAYAK	SK. ZAFARULLA	//0	
		VS	VS	()	
		SUB-COLLECTOR-CUM-SUB-D.M., KEONJHAR		//	
195	D-CRLMP/7987/2026	PREETI BAI	AMIT PRASAD BOSE	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMP/8004/2026	AJAYA KUMAR PATTANAIK	BHAGABAN BEHERA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMP/8050/2026	BIJAY MOHARANA	SURAJ MOHANTY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLREV/7994/2026	DEBARAJ SAHOO	MAMATA MOHANTY	MOTANGA /366 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLREV/8057/2026	SUBHAM PRASAD	BIJAYA KUMAR RAGADA	JHARSUGUDA /577 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLREV/8096/2026	KANTA BHARASAGAR	PRATYUSH RANJAN PATTNAIK	AGALPUR /134 /2023	
		VS	VS	()	
		MANORANJAN SINGH DEO		//	
201	D-EXP/11373/2026	BINOD BIHARI DASH	ADV.	//	
		VS	VS	()	
		SUBASH CHANDRA BISWAL, BLOCK EDUCATION OFFICER, BINJHARPUR		//	
202	D-FAO/11412/2026	D.M., M/S. ORIENTAL INSURANCE CO. LTD., BALASORE	ORAYAN BEHARI DAS	//	
		VS	VS	()	
		PARBATI LENKA		//	
203	D-FAO/11525/2026	KRISHNA CHARAN DAS	SUKANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-FAO/11529/2026	DR. SAROJINI DAS @ DASH	SANGRAM JENA	//	
		VS	VS	()	

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205	D-FAO/11535/2026	STATE OF ODISHA RABI NARAYAN RATH VS	SANGRAM JENA VS	// // ()	
206	D-FAO/11609/2026	STATE OF ODISHA BISWAJIT KUMAR SAHOO VS	Ajit Kumar Sahoo VS	// // ()	AOR20220001563C202600025
207	D-GCRLA/8011/2026	STATE OF ODISHA STATE OF ODISHA (VIG.) VS	SANGRAM DAS , STANDING COUNSEL(VIGILANCE) VS	BALASORE VIGILANCE /57 /2016 // ()	AOR20220001542C202600004
208	D-MACA/11542/2026	KUMUDA CHANDRA PRADHAN MANAGER ( T P CELL), NEW INDIA ASSURANCE CO. VS	SATYARAJ KUMAR SINGH VS	BBSR // ()	
209	D-MACA/11595/2026	BIRAJA PRASAD SWAIN KADAMBINI MOHAPATRA VS	BIBHUTI BHUSAN SWAIN VS	// // ()	
210	D-MACA/11610/2026	SUDARSHAN NAIK THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. VS	SEKHAR KUMAR SARANGI VS	BBSR // ()	AOD20260000163C202600001
211	D-MATA/11487/2026	JIRIMAY DIGAL GURMEET KAUR VS	DR. KEDAR NATH TRIPATHY VS	// // ()	
212	D-MATA/11498/2026	JITENDER SINGH SANJEEB PANDEY VS	RAJU KUMAR SATPATHY VS	// // ()	
213	D-MATA/11503/2026	YASODA PANDEY RAJLAXMI SAHOO VS	PABITRA KUMAR NAYAK VS	// // ()	
214	D-MATA/11543/2026	GYANA MANGAL SAHOO SADA HARIJAN VS	AGNIHOTRA SAHU VS	// // ()	
215	D-MSA/11578/2026	SASI HARIJAN SANJAY INFRASTRUCTURE DEVELOPMENT PVT. L VS	ILABHADRASASTRY VS	BBSR // ()	
		ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-RPFAM/11417/2026	SANJEEV KUMAR SATHPATHY VS MAMATAMAYEE SATHPATHY	NIRANJAN SINGH (1) VS	// ()	
217	D-RPFAM/11445/2026	CHANDINI SAHU VS PRATAP CHANDRA SAHU	SUBASH CHANDRA SAHOO VS	// ()	
218	D-RPFAM/11479/2026	BASANTI ROUT VS SANTOSH KUMAR ROUT	RITURANJAN CHHOTARAY VS	// ()	AOR20220003344C202600009
219	D-RPFAM/11547/2026	AKSHAY KUMAR SAHOO VS LALITA SAHOO	NALINI KANTA SAHOO VS	// ()	
220	D-RPFAM/11572/2026	DEEPAK KUMAR NAYAK VS DIPTIMAYEE PRATIHARI	PRATIK NAYAK VS	// ()	
221	D-RPFAM/11616/2026	SNIGDHANJALI PANDA VS TAPAN KUMAR PANDA	DHANESWAR BARIK VS	// ()	AOD20250000498C202600022
222	D-RSA/11439/2026	RINA PRADHAN VS JAYANTI PANIGRAHI	SANJAY KUMAR PRADHAN VS	// ()	
223	D-RSA/11455/2026 RSA/148/2026	ISWAR LAL AGRAWAL VS ALOK MITRA	KAJAL SAHOO VS	// ()	DIST.& SESSIONS JUDGE,NAWAPARA(Nuapada ) RFA/0000013/2024
224	D-RVWPET/11395/2026	SANTOSH KUMAR BALIARSINGH VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// ()	
225	D-RVWPET/11411/2026	DHANESWAR DAS VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	// ()	
226	D-TRP(C)/11583/2026	RASMITA MOHANTY VS DEEPAK KUMAR SINGH	BIJAY KUMAR MOHANTY VS	// ()	
227	D-TRP(C)/11606/2026	NIKITA SAHOO	RABINDRA NATH PRUSTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		JYOTI RANJAN SAHOO		//	
228	D-TRPCL/8054/2026	BARENYA PRASAD MUDULI	PABITRA KUMAR NAYAK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WA/11493/2026	PRAKASH CHANDRA SAHOO	SIDHARTH SHANKAR PADHY	//	
		VS	VS	()	
		FOOD CORPORATION OF INDIA		//	
230	D-WA/11621/2026	THE CENTRAL UNIVERSITY OF ODISHA, KORAPUT	BIBHUTI BHUSAN MISHRA, (SR. PANEL COUNSEL)	//	
		VS	VS	()	
		K.JAYA KRISHNA		//	
231	D-WP(C)/11343/2026	BASUDEV TRIPATHY	RAKESH KUMAR SARANGI	//	AOR20220001665C202600032
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/11344/2026	ALOK SOURAV BEHERA	RAKESH KUMAR SARANGI	//	AOR20220001665C202600030
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/11345/2026	SAILENDRA NAYAK	SITANSU MOHAN SINGH	//	
	WP(C)/8255/2026	VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/11346/2026	S. K. WAJID	RAKESH KUMAR SARANGI	//	AOR20220001665C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/11347/2026	SAUBHAGYA KUMAR HOTA	SITANSU MOHAN SINGH	//	
	WP(C)/8254/2026	VS	VS	()	
		STATE OF ORISSA		//	
236	D-WP(C)/11348/2026	M/S COROMANDAL LIAISONERS	JANAKALYANA MOHANTY	//	AOD20220001936C202600023
		VS	VS	()	
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA		//	
237	D-WP(C)/11349/2026	UMA SHANKAR MOHANTA	SARADA PRASAD DASH	//	
		VS	VS	()	
		NIRJHARINI MOHANTA		//	
238	D-WP(C)/11350/2026	SIBA NARAYAN CHOTTRAY	NISHIKANTA MOHAPATRA	//	AOR20230000872C202600021
		VS	VS	()	

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		UCO, BANK		//	
239	D-WP(C)/11353/2026	SUMMA REAL MEDIA PVT. LTD., BHUBANESWAR	PRASANTA KUMAR NANDA	//	
		VS	VS	()	
		COLLECTOR, KHURDA		//	
240	D-WP(C)/11354/2026	PRAVAKAR PANDA	BISWAJIT MOHAPATRA	//	
	WP(C)/8311/2026	VS	VS	()	
		STATE OF ODISHA		//	
241	D-WP(C)/11355/2026	BIKASH RANJAN SAMAL	RANJAN KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
242	D-WP(C)/11356/2026	LALIT KUMAR BUDEK	LALIT SAHU	//	
		VS	VS	()	
		UNION OF INDIA		//	
243	D-WP(C)/11357/2026	SANTOSH KUMAR ROUT	SUSHANTA KUMAR MISHRA	//	
	WP(C)/8300/2026	VS	VS	()	
		STATE OF ODISHA		//	
244	D-WP(C)/11358/2026	RAMESH CHANDRA SAHOO	SUSHANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
245	D-WP(C)/11359/2026	BENUDHAR DASH	SUSHANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
246	D-WP(C)/11360/2026	SANTOSH KUMAR MAHABHOI	SUSHANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
247	D-WP(C)/11361/2026	SOMANATH PRADHAN	RABINDRA KUMAR PATTANAİK	//	AOD20240000968C202600006
		VS	VS	()	
		COLLECTOR, KANDHAMAL		//	
248	D-WP(C)/11362/2026	TRINATH BISWAL	SUSHANTA KUMAR MISHRA	//	
	WP(C)/8315/2026	VS	VS	()	
		STATE OF ORISSA		//	
249	D-WP(C)/11363/2026	MANORANJAN PADHY	MANORANJAN PADHY(IN PERSON)	//	AOD20220003086C202600033
	WP(C)/8234/2026	VS	VS	()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/11365/2026	M/S. MEENA ZARDA UDYOG PVT. LTD., KHURDA VS UNION OF INDIA	KISHOR KUMAR ACHARYA VS	// 0 //	
251	D-WP(C)/11366/2026	SUB DIVISIONAL OFFICER NO-1, BHUTAPARA TPWOP VS SEIKH ABDUL KALAM	PRASAMBA KUMAR TRIPATHY VS	// 0 //	
252	D-WP(C)/11367/2026	MURALIDHAR ROUT VS STATE OF ODISHA	PITAMBAR BEHERA VS	// 0 //	AOR20220003697C202600004
253	D-WP(C)/11368/2026	SULOCHANA DEVI VS REGISTRAR CIVIL COURT, DHENKANAL	PRABHASI NAYAK VS	// 0 //	
254	D-WP(C)/11369/2026	BHARGAB MOHAPATRA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
255	D-WP(C)/11370/2026	PRATIVA SAHOO VS DIRECTOR OF HORTICULTURE, KRUSHI BHAWAN, BHUBANESWAR	PRASANNA KUMAR MISHRA VS	// 0 //	AOD2026000093C202600023
256	D-WP(C)/11371/2026	NABIN SAMANTARA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //	
257	D-WP(C)/11376/2026	SUSHANT KUMAR BARIK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
258	D-WP(C)/11377/2026	LINGARAJ SWAIN VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //	
259	D-WP(C)/11378/2026	ARJUNA KUMAR DASH VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //	AOD20240000311C202600014
260	D-WP(C)/11379/2026	BAISHNAB CHARAN MOHANTY VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	// 0 //	
261	D-WP(C)/11380/2026	ASHOK KUMAR CHAND	RAMAKRISHNA BISOI	//	AOD20240000311C202600015

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/11382/2026	RABINDRANATH BAHINIPATI	BHAKTA RANJAN BARIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/11385/2026	NIRAKAR MOHANTY	KAMALAKANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/11386/2026	SHUVANKAR MISHRA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/11387/2026	BASANTA KUMAR CHAKRA	RAMAKRISHNA BISOI	//	AOD20240000311C202600016
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/11388/2026	GOBINDA MOHARANA	SUKANTA KUMAR MISHRA	//	
	WP(C)/8308/2026	VS	VS	()	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD(TPCODL), KHURDA		//	
267	D-WP(C)/11390/2026	KANHEI CHARAN RAY	KAMALAKANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/11391/2026	SURYA NARAYAN MOHANTY	KAMALAKANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/11393/2026	SANJAYA SWAIN	AKHAND	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/11394/2026	KHIRA MALIK	ASHOK KUMAR SARANGI	//	
	WP(C)/8310/2026	VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/11396/2026	KUMUDABALA BISWAL	RAMAKRISHNA BISOI	//	AOD20240000311C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/11399/2026	MINATI GARNAYAK	ANIRUDHA DAS	//	
		VS	VS	()	

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		MAHANADI COAL FIELDS LTD.,SAMBALPUR		//	
273	D-WP(C)/11401/2026	GULAPI SUNANI	DEBI PRASAD DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
274	D-WP(C)/11402/2026	KANCHANA MISHRA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
275	D-WP(C)/11403/2026	SOBHA BEHERA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
276	D-WP(C)/11405/2026	SANDHYARANI KHAMARI	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
277	D-WP(C)/11406/2026	JAYANTA KUMAR PRADHAN	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
278	D-WP(C)/11407/2026	SUSAMA MOHANTY	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
279	D-WP(C)/11408/2026	SURESH KUMAR MAHAPATRO	LOKANATH RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
280	D-WP(C)/11409/2026	NABA KISHORE MAHANTA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
281	D-WP(C)/11410/2026	DAMBUDHA @ GANDARAM BAGARTY	BHOJARAJ SETH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
282	D-WP(C)/11413/2026	KALPANA MANJARI NAYAK	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
283	D-WP(C)/11414/2026	DAMBUDHA @ GANDARAM BAGARTY	BHOJARAJ SETH	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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284	D-WP(C)/11415/2026	SHASHIBHUSHAN MAHATO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// () //	
285	D-WP(C)/11416/2026	PRABHANJAN NAIK VS CHAIRMAN ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD (OMFED) KHURDA	BHOJARAJ SETH VS	// () //	
286	D-WP(C)/11418/2026	HARIHAR PADHAN VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// () //	
287	D-WP(C)/11419/2026	BHARAT CHARAN NAYAK VS STATE OF ODISHA	PITAMBAR PANDA VS	// () //	
288	D-WP(C)/11420/2026	BINOD BIHARI PARIDA VS STATE OF ODISHA	SWETLANA DAS VS	// () //	AOD20240000748C202600003
289	D-WP(C)/11421/2026	GIRIDHARI KUNDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	AOD20250000180C202600066
290	D-WP(C)/11422/2026	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// () //	
291	D-WP(C)/11424/2026	SHIVSANKAR MOHANTY VS STATE OF ODISHA		// () //	
292	D-WP(C)/11425/2026	JEEBANANANDA NAIK VS STATE OF ODISHA	SIBAPRASAD PATI VS	// () //	
293	D-WP(C)/11426/2026	PRANAB KUMAR BALABANTARAY VS STATE OF ODISHA	SAIBRATA RATH VS	// () //	
294	D-WP(C)/11427/2026	JEEBANANANDA NAIK VS STATE OF ODISHA	SIBAPRASAD PATI VS	// () //	
295	D-WP(C)/11428/2026	SAUMYASHREE JAYRAJ BEHERA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/8282/2026	VS STATE OF ODISHA	VS	0 //	
296	D-WP(C)/11429/2026	PRAKASH ENGINEERS PVT.LTD, SUNDERGARH VS INDIAN OVERSEAS BANK, ROURKELA BRANCH	TANMAY MISHRA VS	// 0 //	
297	D-WP(C)/11431/2026	DIPTEE RANJAN SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //	
298	D-WP(C)/11432/2026	MONALISA SINGH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202600067
299	D-WP(C)/11433/2026	SADESH KUMAR ROUT VS UNION OF INDIA	SWOYAM PRABHU JENA VS	// 0 //	
300	D-WP(C)/11434/2026	BASANTI AMAT VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// 0 //	AOR20220004106C202600025
301	D-WP(C)/11435/2026	BASANT KUMAR SAHU VS CHIEF COMMISSIONER OF CT AND GST, BANIJYAKAR BHAWAN, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //	
302	D-WP(C)/11437/2026	SARATA CHANDRA MAHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
303	D-WP(C)/11441/2026	RATNAMAYEE BEHERA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
304	D-WP(C)/11443/2026	RAMESH CHANDRA JENA VS STATE OF ORISSA	ABHAYA KUMAR SHARMA VS	// 0 //	
305	D-WP(C)/11444/2026	SNIGDHA SWAIN VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //	
306	D-WP(C)/11446/2026	M/S AKSHARA ENTERPRISES INDIA PRIVATE LIMITED VS	EDITEORIAN DAS VS	// 0	

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307	D-WP(C)/11447/2026	COMMISSIONER GST AND CENTRAL EXCISE ROURKELA COMMISSIONERATE, ROURKELA// THE MANAGING COMMITTEE, CHRIST COLLEGIATE SCHOOL, CUTTACK	PRABHU DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
308	D-WP(C)/11449/2026	HARISH CHANDRA MOHANTY	RAMANI RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
309	D-WP(C)/11450/2026	NIHARIKA PODHA	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		MAHANADI COALFIELDS LTD., SAMBALPUR		//	
310	D-WP(C)/11451/2026	HARENDRA PRASAD SAHU	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
311	D-WP(C)/11452/2026	SAMPRIIT ROUT	BISWA PRAKASH DHAL	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
312	D-WP(C)/11457/2026	RAJASHREE SAHOO	ADNAN SARNADI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
313	D-WP(C)/11460/2026	RADHASHYAM ROUT	BISWA PRAKASH DHAL	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
314	D-WP(C)/11461/2026	SURANJAN KUMAR SOMADAR	ALOK KUMAR PANDA	//	
		VS	VS	0	
		INDUSIND BANK LTD, ZONAL OFFICER, KHORDHA		//	
315	D-WP(C)/11467/2026	BASANT KUMAR SAHU	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST, CUTTACK		//	
316	D-WP(C)/11481/2026	RAMAKANTA SAHOO	ABINASH ROURAY	//	
		VS	VS	0	
		MEMBER BOARD OF REVENUE, ODISHA CUTTACK		//	
317	D-WP(C)/11482/2026	PRADIPTA KUMAR BEHERA	RAJKISHORE SAHOO	//	
		VS	VS	0	
		CHIEF MANAGER, SBI LIFE INSURANCE CO. LTD., CENTRAL PROCESSING CELL, BHUBANESWAR			

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318	D-WP(C)/11483/2026	D. BHASKAR PATRA VS CENTRAL BOARD OF DIRECT TAXES	SAUMYA RANJAN MISHRA VS	// ()	AOD20240000796C202600011
319	D-WP(C)/11484/2026	GOURA CHANDRA DHARAMAHAPATRA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// ()	
320	D-WP(C)/11485/2026	ANANTARAM BISOI VS STATE OF ODISHA	SARBESWAR SAHOO VS	// ()	AOD20220004505C202600035
321	D-WP(C)/11486/2026	ARUN PRASAD DAS VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	// ()	
322	D-WP(C)/11488/2026	ARUN PRASAD DAS VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	// ()	
323	D-WP(C)/11489/2026	JANU BARIK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// ()	
324	D-WP(C)/11491/2026	KULAMANI BHOI VS COLLECTOR CUM DIST.MAGISTRATE, KHURDA	GYANESWAR SATPATHY VS	// ()	
325	D-WP(C)/11492/2026	NIBEDITA SWAIN VS GYANA RANJAN DHAL	VS	// ()	
326	D-WP(C)/11494/2026	MANJU DEI VS COLLECTOR CUM DIST.MAGISTRATE KHURDA	GYANESWAR SATPATHY VS	// ()	
327	D-WP(C)/11495/2026	SACHIDANANDA MISHRA VS THE STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// ()	
328	D-WP(C)/11496/2026	KESHAB CHANDRA LENKA VS STATE OF ODISHA	SWAPNIL ROY VS	// ()	AOR20220001600C202600044
329	D-WP(C)/11497/2026	KRUSHNA CHANDRA SAHOO	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600045

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/11499/2026	SUVENDU KUMAR PATEL	SAGARIKA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/11500/2026	BIJAYA KUMAR SAHOO	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/11501/2026	BHRAMARABARA SAHOO	NISHIKANTA MOHAPATRA	//	AOR20230000872C202600022
		VS	VS	0	
		ENGINEER IN CHIEF, MINOR IRRIGATION		//	
333	D-WP(C)/11502/2026	M. SIBA PRASAD	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/11504/2026	MINATI RANI BARIK	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/11505/2026	M/S FORECH INDIA PRIVATE LIMITED, SONIPATH, HARYANA	HERMAN PRASAD PANDA	//	
		VS	VS	0	
		MAHANADI COALFIELDS LIMITED (MCL), SAMBALPUR		//	
336	D-WP(C)/11506/2026	AKSHYA KUMAR MOHANTY	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/11507/2026	TAPAN KUMAR MALLICK	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/11509/2026	BHAIRABI BEHERA	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
339	D-WP(C)/11510/2026	KRUSHNA CHANDRA MOHAPATRA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/11511/2026	BIDYADHAR BEHERA	MANOJ KUMAR PANDA	//	
		VS	VS	0	

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341	D-WP(C)/11512/2026	STATE OF ODISHA SATYABHAMA KAR VS	SANGRAM JENA VS	// // 0	
342	D-WP(C)/11513/2026	STATE OF ODISHA DIPTIMAYEE DAS VS	DEBA PRASAD MISHRA VS	// // 0	AOD20220004095C202600010
343	D-WP(C)/11515/2026	THE SUPERINTENDENT OF CGST AND CX SONAM SAHU VS	SAROJ KUMAR PADHY VS	// // 0	
344	D-WP(C)/11516/2026	UNION OF INDIA DIPAK RANJAN BEURA VS	KRUSHNA CHANDRA RATH VS	// // 0	
345	D-WP(C)/11517/2026	THE STATE OF ODISHA M/S. B. ENGINEERS AND BUILDERS LIMITED, BHUBANESHWAR	GOURI MOHAN RATH VS	// // 0	
346	D-WP(C)/11519/2026	THE ODISHA STATE HOUSING BOARD, KHORDHA SUSHIL KUMAR BEHERA VS	INDRAMANI SAHOO VS	// // 0	
347	D-WP(C)/11520/2026	STATE OF ODISHA ATANU KUMAR JENA VS	KARUNAKAR RATH VS	// // 0	
348	D-WP(C)/11521/2026	STATE OF ODISHA HIMANSHU BHUSAN MOHANTY VS	SAUBHAGYA KUMAR SAMAL VS	// // 0	
349	D-WP(C)/11522/2026	STATE OF ODISHA BIDYADHAR NAYAK VS	GOURI MOHAN RATH VS	// // 0	
350	D-WP(C)/11524/2026	STATE OF ODISHA DILLIP KUMAR DAS VS	SAUBHAGYA KUMAR SAMAL VS	// // 0	
351	D-WP(C)/11526/2026	STATE OF ODISHA SHREE BALAJI ENGICONS LIMITED(SBEL) JHARSUGUDA VS	SUDAMENDU KUMAR SETHI VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/11528/2026	PADMANAV TRIPATHY VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// () //	
353	D-WP(C)/11530/2026	MADHUSUDHAN JENA VS STATE OF ODISHA	ANJAN PATNAIK VS	// () //	
354	D-WP(C)/11531/2026	JUBRAJ TAKRI VS STATE OF ODISHA	SURAJ MOHANTY VS	// () //	
355	D-WP(C)/11532/2026	PRADEEP KUMAR MALLA VS STATE OF ODISHA	BISHNUPADA ROUTRAY VS	// () //	
356	D-WP(C)/11534/2026	SASMITA KUMARI CHOUDHURY VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// () //	AOR20220004051C202600008
357	D-WP(C)/11536/2026	SAMUEL KISKU VS MARIAM KISHU	RADHARAMAN DAS NAYAK VS	// () //	
358	D-WP(C)/11537/2026	KALYAN MEHER VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// () //	
359	D-WP(C)/11538/2026	MANORANJAN SAHOO VS THE EXECUTIVE ENGINEER, ERSTWHILE WRCP DIVISION, KENDRAPARA	ADITYA MISHRA VS	// () //	
360	D-WP(C)/11540/2026	KAILASH CHANDRA PATEL VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// () //	
361	D-WP(C)/11541/2026	KALI PRASAD NANDA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// () //	
362	D-WP(C)/11545/2026	JAGARA SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// () //	
363	D-WP(C)/11548/2026	JAGARA SAHU	MANAS KUMAR CHAND	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
364	D-WP(C)/11549/2026	STATE OF ODISHA BHAGYASHREE MOHANTY	GANESWAR BEHERA	//	AOR20220001297C202600069
		VS	VS	()	
365	D-WP(C)/11550/2026	UNION OF INDIA SANTOSHINI DASH	DR. BINODA KUMAR MISHRA	//	
		VS	VS	()	
366	D-WP(C)/11551/2026	STATE OF ODISHA LOPAMUDRA BISWAL	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
367	D-WP(C)/11553/2026	STATE OF ODISHA ANSHUMAN ACHARYA	SOUMYA JYOTI BISWAL	//	
		VS	VS	()	
368	D-WP(C)/11554/2026	STATE OF ODISHA KAUSHALYA MUKHI	PRATIK NAYAK	//	
		VS	VS	()	
369	D-WP(C)/11556/2026	STATE OF ODISHA SUBHASHIS NAIK	NIRANJAN LENKA	//	
		VS	VS	()	
370	D-WP(C)/11557/2026	STATE OF ODISHA AJAY KUMAR SINGH	RANJAN KUMAR NAYAK	//	
		VS	VS	()	
371	D-WP(C)/11559/2026	STATE OF ODISHA MANO RANJITA BEHERA	RESHMA BEHERA	//	
		VS	VS	()	
372	D-WP(C)/11560/2026	STATE OF ODISHA SUNIL KUMAR MALLICK	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	
373	D-WP(C)/11561/2026	STATE OF ODISHA SANKHA CHANDRA TUDU	CHANDAN KUMAR SAHOO	//	
		VS	VS	()	
374	D-WP(C)/11562/2026	STATE OF ODISHA HADIBANDHU BEHERA	PRONOY MOHANTY	//	
		VS	VS	()	

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375	D-WP(C)/11563/2026	STATE OF ODISHA PRIYABRATA SWAIN VS	CHANDAN KUMAR SAHOO VS	// // 0	
376	D-WP(C)/11564/2026	STATE OF ODISHA TRINATH NAYAK VS	DR. JITENDRA KUMAR LENKA VS	// // 0	
377	D-WP(C)/11565/2026	STATE OF ODISHA RITA SINGH VS	ASHOK KUMAR ROUT VS	// // 0	AOD20220003081C202600015
378	D-WP(C)/11566/2026	STATE OF ODISHA AMITA CHOUDHURY VS	SUBASH CHANDRA ACHARYA VS	// // 0	AOR20220004051C202600009
379	D-WP(C)/11567/2026	STATE OF ODISHA DHANISTHA BAGH VS	SUNSHINE ANAND SWAIN VS	// // 0	AOD20250001111C202600001
380	D-WP(C)/11568/2026	STATE OF ODISHA PRASANTA KUMAR BISWAL VS	CHANDAN KUMAR SAHOO VS	// // 0	
381	D-WP(C)/11569/2026	STATE OF ODISHA BISWA RANJAN DALAI VS	DR. JITENDRA KUMAR LENKA VS	// // 0	
382	D-WP(C)/11570/2026	STATE OF ODISHA CHANDRAKALA INSTITUTE OF MEDICAL SCIENCE, BOPANPUR, KAPURDHIA VS	CHANDAN KUMAR SAHOO VS	// // 0	
383	D-WP(C)/11571/2026	THE STATE OF ODISHA PRATAP KUMAR SENAPATI VS	CHANDAN KUMAR SAHOO VS	// // 0	
384	D-WP(C)/11573/2026	STATE OF ODISHA SWADHIN JENA VS	JYOTIRMAY GUPTA VS	// // 0	
385	D-WP(C)/11574/2026	STATE OF ODISHA MIRZA MEHEWAL BAIG VS STATE OF ODISHA	INDRAMANI SAHOO VS	// // 0 //	

# ORISSA HIGH COURT

FILING REPORT AS ON :16/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/11575/2026	BALA KRUSHNA BEHERA VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //	
387	D-WP(C)/11576/2026	CHANDAN SAMANTARAY VS STATE OF ODISHA	ABHISHEK SAHOO VS	// 0 //	
388	D-WP(C)/11577/2026	PRABODHA DAS VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
389	D-WP(C)/11580/2026	GITARANI SAHU VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //	
390	D-WP(C)/11581/2026	AMITA SASMAL VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
391	D-WP(C)/11584/2026	GITA RANI BISWAL VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
392	D-WP(C)/11586/2026	BHABANI SHANKAR PRASAD MISHRA VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
393	D-WP(C)/11587/2026	BETIKHAI SAHU VS NARAYAN JENA	BUDHIRAM DAS VS	// 0 //	
394	D-WP(C)/11588/2026	BETIKHAI SAHU VS NARAYAN JENA	BUDHIRAM DAS VS	// 0 //	
395	D-WP(C)/11590/2026	KASTURI KAR VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
396	D-WP(C)/11591/2026	JALENDRA PADHIARY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
397	D-WP(C)/11593/2026	ROSHNI BEGUM	PRAMOD KUMAR NIGAM	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		SHAIK AZHAR KARIM		//	
398	D-WP(C)/11596/2026	KONARK SURYANAGRI PVT. LTD., BBSR	JITENDRA SAMANTARAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-WP(C)/11598/2026	BISWADARSHI SAHOO	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-WP(C)/11603/2026	DIAPK RANJAN KHILLAR	RABINDRA KUMAR PATNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-WP(C)/11607/2026	RUDRA PRASANNA MISHRA		//	
		VS	VS	()	
		REGIONAL OFFICE OF BANK OF BARODA, BHUBANESWAR		//	
402	D-WP(C)/11608/2026	BISWAJIT COLLEGE OF MEDICAL SCIENCES, KHURDA	DAJATI KESHARI KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WP(C)/11612/2026	RUSHI BUYYA	Krishna Chandra Sahu	//	AOD20250000180C202600068
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-WP(C)/11613/2026	DIPTI JENA	DHANESWAR BARIK	//	AOD20250000498C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-WP(C)/11614/2026	PURUSOTTAM SAHOO	GOPAL PRASAD JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-WP(C)/11615/2026	TRILOCHAN ROUL	DHANESWAR BARIK	//	AOD20250000498C202600021
		VS	VS	()	
		COLLECTOR AND DISTRICT MAGISTRATE		//	
407	D-WP(C)/11617/2026	SANGRAM NAYAK	DHANESWAR BARIK	//	AOD20250000498C202600019
		VS	VS	()	
		COLLECTOR AND DISTRICT MAGISTRATE		//	
408	D-WP(C)/11619/2026	MALAYA KUMAR PARIDA	Pramod Ranjan Behera	//	AOD20220003518C202600007
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/11620/2026	STATE OF ODISHA SANJEEB KUMAR PATHI VS	SUBHADUTTA ROUTRAY VS	// // ()	
410	D-WP(C)/11623/2026	STATE OF ODISHA SHANTILATA JENA VS	PRAFULLA CHANDRA DAS VS	// // ()	
411	D-WPCRL/7993/2026	STATE OF ODISHA V. DEBAKISHORE PATNAIK VS	RAJIB LOCHAN PATTANAİK VS	// // /0 ()	
412	D-WPCRL/8084/2026	STATE OF ODISHA HAREKRUSHNA BHOI VS	SATRUGHNA DASH(A) VS	// // ()	AOR20220001212C202600014
413	D-ABLAPL/7941/2026	STATE OF ODISHA BAPI @ DEBASISH ROUT VS	SURESH CHANDRA PRADHAN VS	// // ()	AOR20220003509C202600025
414	D-ABLAPL/7942/2026	STATE OF ODISHA NARESH MALIK VS	SURESH CHNDRA PRADHAN VS	// // ()	AOR20220003509C202600024
415	D-ABLAPL/7943/2026	STATE OF ODISHA SWAPNARANI MAHARANA VS	RAJENDRA NARAYAN ROUT VS	// // ()	AOR20220001558C202600052
416	D-ABLAPL/7944/2026	STATE OF ODISHA MAHAMMAD RABANI VS	SAROJ KUMAR PADHY VS	// // ()	
417	D-ABLAPL/7945/2026	STATE OF ODISHA SUNDAR SISA VS	SARBESWAR SAHOO VS	// // ()	AOD20220004505C202600034
418	D-ABLAPL/7948/2026	STATE OF ODISHA BALABHADRA DIGAL VS	SASHIBHUSAN DAS VS	// // ()	
419	D-ABLAPL/7950/2026	STATE OF ODISHA UTTAM NAG VS STATE OF ODISHA	LALIT SAHU VS	// // // ()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/7953/2026	MINARAVA NAYAK VS STATE OF ODISHA(VIG.)	RAMESH CHANDRA ROUT VS	CUTTACK VIGILANCE /12 /2026 () //	
421	D-ABLAPL/7955/2026	SANJAY BARIK VS STATE OF ODISHA	SIBARANJAN POLAI VS	KHALLIKOTE /68 /2017 () //	
422	D-ABLAPL/7956/2026	MAHAMMAD RABANI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	TELKOI /322 /2025 () //	
423	D-ABLAPL/7957/2026	ABHISEK NAIK@ABHIJIT NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	INDUASTRIAL,NISA /56 /2026 () //	AOR20220001648C202600010
424	D-ABLAPL/7958/2026	RASHMI RANJAN BHOI @ DAS @ PATAN VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /75 /2026 () //	
425	D-ABLAPL/7961/2026	NARESH NAYAK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /88 /2026 () //	
426	D-ABLAPL/7962/2026	SITAYA RANA VS STATE OF ODISHA	SIDHARTHA DAS VS	TARBHA /67 /2026 () //	
427	D-ABLAPL/7963/2026	MANOJ AGRAWAL @ MUKESH AGRAWAL @ KALUJAGABANDHU SAHU VS STATE OF ODISHA		PADAMPUR /231 /2025 () //	AOR20220001487C202600046
428	D-ABLAPL/7964/2026	RAJENDRA KUMAR MARTHA @ MOHAN MARTHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /37 /2019 () //	
429	D-ABLAPL/7970/2026	NIRMALA MAHANANDA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	AMBADOLA /38 /2026 () //	AOR20220001303C202600020
430	D-ABLAPL/7972/2026	MAHAMMAD RABANI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	DAITARI /107 /2025 () //	
431	D-ABLAPL/7973/2026	AMIT BAL	ANIRUDHA DAS	/ /0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/7974/2026	GADI @ GAJENDRA BANCHHOR	BIKASH KARNA	KANTAMAL /24 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/7978/2026	BRAJAKISHORE DAS	PRAKASH CHANDRA DASH	NEMALO /64 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/7979/2026	DINESH KUMAR ROUTRAY	MANORANJAN KHATUA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/7984/2026	SANTOSH KUMAR PRADHAN @ SANTOSH PRADHAN	NYOTIRMAYA SAHOO	SHERAGADA /81 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/7991/2026	NARASINGHA PATRA	DALIRANI BEHURAY	KAPTIPADA /54 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/7997/2026	RAMA KANTA PATRA	BISWARANJAN DALAI	BALIANTA P.S. /271 /2017	AOR20220003722C202600061
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/7998/2026	KHANU CHARAN PATRA	BISWARANJAN DALAI	BALIANTA P.S. /271 /2017	AOR20220003722C202600062
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/8000/2026	NARAYAN MAHANAND	SATYAJIT MOHAPATRA (2)	KHARIAR /73 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/8001/2026	SUDHAKAR NAIK	AMARENDRA SAHOO	INDUASTRIAL,NISA /56 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/8002/2026	KALLAKURI GOLLA BABU	BIGYAN KUMAR SHARMA	LAXMISAGAR P.S. /297 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/8003/2026	DHONU DURIA	AMIT SUJAT BISWAL	SUNABEDA /76 /2018	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/8006/2026	STATE OF ODISHA KESHABA KHILLA @ KESABA VS	AMIT SUJAT BISWAL VS	// MUDULIPODA /24 /2024 ()	
444	D-ABLAPL/8008/2026	STATE OF ODISHA DROUPADI SAMAL VS	SUKANTA KUMAR NAYAK VS	// AUL /486 /2024 ()	
445	D-ABLAPL/8009/2026	STATE OF ODISHA BISWATOSH DAS VS	MOHENDRA DALAI VS	// CHAULIAGANJA /50 /2026 ()	
446	D-ABLAPL/8015/2026	STATE OF ODISHA KAMAR SAJUDDIN KHAN @ KAMAL SAJUDDIN KHAN VS	AMULYA RATNA PANDA VS	// GHASIPURA /349 /2025 ()	
447	D-ABLAPL/8020/2026	STATE OF ODISHA JATISH PATRA VS	AMULYA RATNA PANDA VS	// BALIAPAL /133 /2026 ()	
448	D-ABLAPL/8034/2026	STATE OF ODISHA AHALYA SAHU VS	SURYAKANTA DWIBEDI VS	// KHALLIKOTE /123 /2026 ()	
449	D-ABLAPL/8038/2026	STATE OF ODISHA SANJAY NAYAK VS	SANJIT MISHRA VS	// PURI SADAR /161 /2026 ()	
450	D-ABLAPL/8040/2026	STATE OF ODISHA SAKUNTALA PAL @ MANJULATA PAL VS	DEEPAK KU SAHOO VS	// Tantiapal Marine /137 /2025 ()	
451	D-ABLAPL/8046/2026	STATE OF ODISHA SABITA TRIPATHY VS	SIDDHESWAR BAUG VS	// CHANDRASEKHARPUR /159 /2026 ()	
452	D-ABLAPL/8047/2026	STATE OF ODISHA DURGA RAUTA VS	MANAS KUMAR CHAND VS	// BADABAZAR /167 /2026 ()	
453	D-ABLAPL/8048/2026	STATE OF ODISHA GOPAL KRUSHNA NAHAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// DIGAPAHANDI /94 /2026 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/8052/2026	PRAHALADA SWAIN VS STATE OF ODISHA	SANJIT MISHRA VS	ASTARANGA /6 /2024 () //	
455	D-ABLAPL/8053/2026	RITIKI KUMAR NAYAK @ RITIK VS STATE OF ODISHA	SANJIT MISHRA VS	TALABANIA /50 /2026 () //	
456	D-ABLAPL/8055/2026	KRUSHNA CHANDRA PALEI @ PALLEI VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /85 /2026 () //	
457	D-ABLAPL/8059/2026	PAPUN BARIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /95 /2026 () //	
458	D-ABLAPL/8063/2026	SK. NASIR VS STATE OF ODISHA	PRATIK DASH VS	BANSADA /74 /2026 () //	
459	D-ABLAPL/8064/2026	TUSHAR RANJAN LIMA @ PINTU TUSHAR VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	CHANDRAPUR /23 /2022 () //	
460	D-ABLAPL/8069/2026	YOGESH KUMAR SAHU VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	NAWAPARA /42 /2026 () //	AOD20250000975C202600024
461	D-ABLAPL/8073/2026	ROHIT NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	INDUASTRIAL,NISA /56 /2026 () //	
462	D-ABLAPL/8074/2026	SAURAV MALLICK VS STATE OF ODISHA	DEBI PRASAD DASH VS	CUTTACK SADAR /907 /2025 () //	
463	D-ABLAPL/8076/2026	SARMISTHA PATAJOSHI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BASELI SAHI PS /41 /2026 () //	
464	D-ABLAPL/8087/2026	PRASANTA MALLIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BANARAPAL /593 /2025 () //	
465	D-ABLAPL/8090/2026	RITURAJ TANDI	ARPITA MOHAPATRA	G.R.P.S. (TITILAGARH) /77 /2025	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :16/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
466	D-ABLAPL/8091/2026	STATE OF ODISHA MANDODARI NAYAK	SATYA NARAYAN MISHRA 4	BASUDEVPUR /138 /2026	AOR20220001615C202600044
		VS	VS	()	
467	D-ABLAPL/8092/2026	STATE OF ODISHA TAPAS BERA	DIBYA JYOTI SAHOO	Tantiapal Marine /103 /2025	AOD20240000587C202600047
		VS	VS	()	
468	D-ABLAPL/8093/2026	STATE OF ODISHA KOUSAR KHAN @ KAUSAR KHAN	SATYA NARAYAN MISHRA 4	BASUDEVPUR /84 /2026	AOR20220001615C202600043
		VS	VS	()	
469	D-ABLAPL/8095/2026	STATE OF ODISHA BISUA @ BISWANATH MALIK	KHUSBU PANIGRAHI	KHANTAPADA /21 /2017	AOR20220002787C202600051
		VS	VS	()	
470	D-ABLAPL/8105/2026	STATE OF ODISHA PRATAP KESHARI BHANJA	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	()	
471	D-ABLAPL/8107/2026	STATE OF ODISHA SANJAY PARIDA	AMLAN SHAKTI PAUL	CAPITAL P.S. /218 /2025	
		VS	VS	()	
472	D-ABLAPL/8108/2026	STATE OF ODISHA SUDHAKAR MALLA	PRAVASH CHANDRA JENA	FATEGARH /78 /2026	
		VS	VS	()	
473	D-ABLAPL/8112/2026	STATE OF ODISHA SAMITA PRADHAN	SANJIB KUMAR BHANJADEO	KHURDA SADAR /230 /2025	
		VS	VS	()	
474	D-ABLAPL/8113/2026	STATE OF ODISHA AKSHAYA PRADHAN @ AKAYA @ AKSHAYA PRADHAN	SANJIB KUMAR BHANJADEO	NALCO /60 /2026	
		VS	VS	()	
475	D-ABLAPL/8118/2026	STATE OF ODISHA AKASH DAS	GOURAV DASH	CDA-II /54 /2026	
		VS	VS	()	
476	D-ABLAPL/8122/2026	STATE OF ODISHA GOBINDA CHANDRA SWAIN	DEVASHIS PANDA	BADAGODA P.S. /542 /2025	
		VS	VS	()	

**ORISSA HIGH COURT****FILING REPORT AS ON :16/03/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
477	D-ABLAPL/8123/2026	STATE OF ODISHA SOUMYA RANJAN DAS VS	GYANA RANJAN NAYAK VS	// KENDRAPARA SADAR /156 /2026 ()	
478	D-ABLAPL/8125/2026	STATE OF ODISHA SMRUTEE RANJAN BHOI VS	AJAYA KUMAR MOHARANA VS	// KHANDAGIRI P.S. /81 /2026 ()	
479	D-ABLAPL/8128/2026	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	SUMAN MITRA VS	// () //	AOD20240000333C202600011
480	D-ABLAPL/8135/2026	STATE OF ODISHA SIDDHANTA NAIK VS	CHITTA RANJAN MISHRA VS	// KISHORENAGAR (ANUGUL) /60 /2026 ()	
481	D-WPC(OA)/44/2016 WPC(OA)/44/2016	STATE OF ODISHA RAMESH CHANDRA NANDA VS STATE OF ODISHA AND OTHERS	M/S U.C. MAHAPATRA VS	// () //	

# ORISSA HIGH COURT

MISC CASES FILED on :16/03/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GCRLA/8011/2026 GCRLA/ /	STATE OF ODISHA (VIG.) MP	SANGRAM DAS , STANDING COUNSEL(VIGILANCE)	1/2026
2	D-WPC(OA)/44/2016 WPC(OA)/44/2016	RAMESH CHANDRA NANDA MP		3/2026
3	D-MSA/11578/2026 MSA/ /	SANJAY INFRASTRUCTURE DEVELOPMENT MP	ST.PABHADRABHARTRY	31/2026
4	D-MSA/11578/2026 MSA/ /	SANJAY INFRASTRUCTURE DEVELOPMENT MP	ST.PABHADRABHARTRY	32/2026
5	D-CMAPL/11404/2026 CMAPL/ /	RAJDHANI AMBULANCE DRIVER ASSOCIATION MP	SRIKANTH SURIAR RATH	66/2026
6	D-CRLMP/4275/2026 CRLMP/206/2026	RAJIB KUMAR PILA MP	RAJENDRA NARAYAN ROUT	75/2026
7	D-CRLMP/33128/2025 CRLMP/1421/2025	MINAKETAN MOHANTY MP		76/2026
8	D-JCRLA/92/2023 JCRLA/92/2023	NIRU @ NIRUPAMA SETH MP	MR. GOKULANANDA SAHU	81/2026
9	D-TRP(C)/11583/2026 TRP(C)/ /	RASMITA MOHANTY MP	BIJAY KUMAR MOHANTY	83/2026
10	D-TRP(C)/11606/2026 TRP(C)/ /	NIKITA SAHOO MP	RABINDRA NATH PRUSTY	84/2026
11	D-RPFAM/11417/2026 RPFAM/ /	SANJEEV KUMAR SATHPATHY MP	NIRANJAN SINGH (1)	114/2026
12	D-RPFAM/11445/2026 RPFAM/ /	CHANDINI SAHU MP	SUBASH CHANDRA SAHOO	115/2026
13	D-RPFAM/33855/2025 RPFAM/232/2025	SANJAY KUMAR MISHRA MP	SHAMBHU CHARAN NATH SHARMA	116/2026
14	D-RPFAM/11547/2026 RPFAM/ /	AKSHAY KUMAR SAHOO MP	NALINI KANTA SAHOO	117/2026
15	D-RPFAM/11572/2026 RPFAM/ /	DEEPAK KUMAR NAYAK MP	PRATIK NAYAK	118/2026
16	D-RVWPET/11411/2026 RVWPET/ /	DHANESWAR DAS MP	PRASANNA KUMAR RATH	125/2026
17	D-MATA/8508/2026 MATA/ /	SONALI NAYAK MP	ABHILASH MISHRA	165/2026
18	D-MATA/11498/2026 MATA/ /	SANJEEB PANDEY MP	RAJU KUMAR SATPATHY	166/2026
19	D-MATA/11498/2026 MATA/ /	SANJEEB PANDEY MP	RAJU KUMAR SATPATHY	167/2026
20	D-MATA/9539/2026 MATA/92/2026	PRAVATI SAHOO MP	BHAGABAT PRASAD RATH	168/2026
21	D-MATA/11543/2026 MATA/ /	SADA HARIJAN MP	AGNIHOTRA SAHU	169/2026
22	D-CONTC/50710/2025 CONTC/5935/2025	M/S. NATH AND SONS MP	M/S SRINIVAS MOHANTY , K.PATRA,S.K.ACHARYA,S.R.MOHANTY,E	181/2026
23	D-CONTC/47162/2025 CONTC/ /	RAGHURAJ SINGH SENAPATI MP	AUROBINDA SAHOO	182/2026
24	D-BLAPL/1558/2026 BLAPL/676/2026	NIHAR RANJAN SARKAR MP		198/2026
25	D-BLAPL/35270/2025 BLAPL/12135/2025	RAMNARAYAN BAL MP	DHEERAJ NAIR, BISWABHUSAN DAS, PANKAJ SINGHAL, TIRTH KUMAR	199/2026
26	D-FAO/398/2009	SNEHALATA DEY	M/S.S.P.MISHRA, SOUMYA MISHRA	

	FAO/398/2009	MP		215/2026
27	D-FAO/11412/2026	D.M., M/S. ORIENTAL INSURANCE CO. LTD.,	BAMBORI DAS	
	FAO/ /	MP		216/2026
28	D-FAO/8037/2026	THE LEGAL MANAGER(CLAIMS), M/S. SHRI	PRASANT JENA	
	FAO/95/2026	MP		217/2026
29	D-FAO/11529/2026	DR. SAROJINI DAS @ DASH	SANGRAM JENA	
	FAO/ /	MP		218/2026
30	D-CRLREV/35507/2025	PRADEEP KUMAR RATH	MANOJ BIHARI DAS	
	CRLREV/935/2025	MP		337/2026
31	D-CRLREV/7994/2026	DEBARAJ SAHOO	MAMATA MOHANTY	
	CRLREV/ /	MP		338/2026
32	D-CRLREV/609/2018	SUBHRANSU KUMAR JENA	SIDHARTH SANKAR MOHAPATRA	
	CRLREV/609/2018	MP		339/2026
33	D-ABLAPL/2588/2026	NIRANJAN PARIDA @ GEELU		
	ABLAPL/1249/2026	MP		413/2026
34	D-ABLAPL/2521/2026	PANCHU PARIDA		
	ABLAPL/1236/2026	MP		414/2026
35	D-ABLAPL/2899/2026	DAMBURU KRADIKA		
	ABLAPL/1305/2026	MP		415/2026
36	D-ABLAPL/2892/2026	TUKUNA @ KARTIK CHANDRA MOHAPATRA		
	ABLAPL/1303/2026	MP		416/2026
37	D-ABLAPL/37498/2025	PRASANT JENA		
	ABLAPL/14119/2025	MP		417/2026
38	D-ABLAPL/386/2026	ASHOKA @ ASHOKA KUMAR PARIDA		
	ABLAPL/491/2026	MP		418/2026
39	D-ABLAPL/1607/2026	UDAY PURTY @ PURTTI		
	ABLAPL/731/2026	MP		419/2026
40	D-ABLAPL/2523/2026	SISIRA PARIDA @ HULA PARIDA		
	ABLAPL/1253/2026	MP		420/2026
41	D-ABLAPL/5798/2026	BIBHUTI BHUSAN MOHAPATRA @ BIBUL	AYOJYAMA KUMAR GUPTA	
	ABLAPL/2647/2026	MP		421/2026
42	D-RSA/412/2010	AJAY KU.SETHI	MR.A.K.NATH,MAHESWAR MOHANTY,N.BEHERA,P.K.CHINARA,D.D.	
	RSA/412/2010	MP		447/2026
43	D-RSA/31168/2025	U.SRINIVAS PATRO	SOUMYA MISHRA	
	RSA/398/2025	MP		448/2026
44	D-RSA/9669/2026	NIRANJAN BADU	DIGAMBAR SETHI	
	RSA/ /	MP		449/2026
45	D-RSA/11439/2026	RINA PRADHAN	SANJAY KUMAR PRADHAN	
	RSA/ /	MP		450/2026
46	D-RSA/11455/2026	ISWAR LAL AGRAWAL	KAJAL SAHOO	
	RSA/148/2026	MP		451/2026
47	D-RSA/11455/2026	ISWAR LAL AGRAWAL	KAJAL SAHOO	
	RSA/148/2026	MP		452/2026
48	D-RSA/189/2020	M/S. HALLMARK ORNAMENTS PVT. LTD.	DEBAKANTA MOHANTY	
	RSA/189/2020	MP		453/2026
49	D-RSA/6086/2026	KHUSHI RANI BISWAS	S.DASH	
	RSA/83/2026	MP		454/2026
50	D-RSA/54889/2025	T. SEETA KALYANA SHROFF	UMA CHARAN MISHRA	
	RSA/146/2026	MP		455/2026
51	D-RSA/130/2013	JAGANATH PANDA	M/S.BHASKAR CH.PANDA	
	RSA/130/2013	MP		456/2026
52	D-RSA/130/2013	JAGANATH PANDA	M/S.BHASKAR CH.PANDA	
	RSA/130/2013	MP		457/2026
53	D-CMP/46889/2025	ABHIMANYU SAHOO		
	CMP/1803/2025	MP		536/2026
54	D-CMP/11440/2026	RAGINI JHA	HIMANSHU SEKHAR MISHRA	
	CMP/ /	MP		537/2026
55	D-CMP/11448/2026	MAHAMMAD AFAZ ALLI KHAN	KISHORE CHANDRA RAJGURU MOHAPATRA	
	CMP/ /	MP		538/2026
56	D-CMP/11453/2026	SRI SRI GOPINATH JEW THAKUR BIJE NIJ	SUBHAT, BRAJESWAR	
	CMP/ /	MP		539/2026
57	D-CMP/11508/2026	LAXMI GUPTA	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		540/2026

58	D-CMP/11480/2026 CMP/ /	BHOBANI SAHOO MP	DOLAGOBINDA MOHAPATRA	541/2026
59	D-CMP/11523/2026 CMP/ /	NAYANI PRADHAN MP	PURNA CHANDRA MISHRA	542/2026
60	D-MACA/11542/2026 MACA/ /	MANAGER ( T P CELL), NEW INDIA ASSURANCE COMPANY LTD, BBSR MP	MANOJ KUMAR PANDA	654/2026
61	D-MACA/11542/2026 MACA/ /	MANAGER ( T P CELL), NEW INDIA ASSURANCE COMPANY LTD, BBSR MP	MANOJ KUMAR PANDA	655/2026
62	D-MACA/11595/2026 MACA/ /	KADAMBINI MOHAPATRA MP	BIBHUTI BHUSAN SWAIN	656/2026
63	D-MACA/11595/2026 MACA/ /	KADAMBINI MOHAPATRA MP	BIBHUTI BHUSAN SWAIN	657/2026
64	D-CRLMC/4670/2026 CRLMC/544/2026	JHARANA PARIDA MP	RAKESH KUMAR SARANGI	744/2026
65	D-CRLMC/4670/2026 CRLMC/544/2026	JHARANA PARIDA MP	RAKESH KUMAR SARANGI	745/2026
66	D-CRLMC/36584/2025 CRLMC/5064/2025	MANOJ KUMAR NAYAK MP	SULOCHANA PATRO	746/2026
67	D-CRLMC/7980/2026 CRLMC/ /	DEVENDER KUMAR GUPTA FORMER CONSULTANT MP	ABHISHEK DASH	747/2026
68	D-CRLMC/7990/2026 CRLMC/ /	RAJIV CHATURVEDI, CGM PEC LTD MP	ABHISHEK DASH	748/2026
69	D-CRLMC/18702/2025 CRLMC/2400/2025	BENIYAMOCHAN BEERO MP		749/2026
70	D-CRLMC/8023/2026 CRLMC/ /	JAYANTA KUMAR MOHANTY MP	MANOJ KUMAR PANDA	750/2026
71	D-CRLMC/8035/2026 CRLMC/ /	SUBHRANSHU MOHAN DASH MP	LALIT KUMAR MAHARANA	751/2026
72	D-CRLMC/8042/2026 CRLMC/ /	MD. ATTHAR ALLI @ MD. ATHAR ALLI MP	JUGALA KISHORE PANDA	752/2026
73	D-CRLMC/7996/2026 CRLMC/ /	SUBHASH CHANDER RISHI@ SUBASH CHANDER RISHI MP	ABHISHEK DASH FORMER CHIEF MARKETING MANAGER PEC LTD	753/2026
74	D-CRLMC/6190/2026 CRLMC/821/2026	RAJESH KUMAR NAYAK MP	BIJAY JENA	754/2026
75	D-CRLMC/8031/2026 CRLMC/ /	PREM KUMAR BHATIA , FORMER CHIEF MARKETING MANAGER, PEC LTD MP	ABHISHEK DASH	755/2026
76	D-CRLMC/8060/2026 CRLMC/ /	RANJAN MAHAKUD MP	MANAS KUMAR CHAND	756/2026
77	D-CRLMC/8029/2026 CRLMC/ /	PRAMILA SAHU @ SAHOO MP	ASISH KUMAR RAY	757/2026
78	D-CRLMC/8075/2026 CRLMC/ /	AMARESH KUMAR PRADHAN MP	SHIBANI SHANKAR PRADHAN	758/2026
79	D-CRLMC/8068/2026 CRLMC/ /	HEMANT KUMAR NAYAK MP	SUDEEP KUMAR SARANGI	759/2026
80	D-CRLMC/8086/2026 CRLMC/ /	BISWA KALYAN SWAIN MP	NIRANJAN PANDA	760/2026
81	D-CRLMC/8099/2026 CRLMC/ /	MANMOHAN MAJHI MP	APARESH BHOI	761/2026
82	D-CRLMC/8100/2026 CRLMC/ /	SIBARAM SAHU MP	RATIKANTA MOHAPATRA	762/2026
83	D-CRLMC/20064/2024 CRLMC/2595/2024	ASHOK PANGARI @ KALIA @ KALANDI PANGARI MP	ABHIR MOHAMMEDI PANIGRAHI	763/2026
84	D-CRLMC/8111/2026 CRLMC/ /	PRAMOD KUMAR SAHOO MP	SAMIR KUMAR MISHRA, (SR.ADV.)	764/2026
85	D-CRLMC/8134/2026 CRLMC/ /	SUJIT KUMAR PATRO MP	SUDHANSU SEKHAR JENA	765/2026
86	D-CRLMC/8133/2026 CRLMC/ /	PRADEEPTA KISHORE PATNAIK MP	SUNITA NANDA	766/2026
87	D-CRLMC/8134/2026 CRLMC/ /	SUJIT KUMAR PATRO MP	SUDHANSU SEKHAR JENA	767/2026
88	D-CRLA/5725/2026 CRLA/232/2026	ABANI KUMAR GIRI MP	ARUN KUMAR NAYAK	777/2026
89	D-CRLA/146/2018	PREMANANDA DIGAL	M/S.GAUTAM MISRA	

	CRLA/146/2018	MP		778/2026
90	D-CRLA/1154/2026 CRLA/96/2026	AJAY KUMAR MOHANTY MP	SURYANARAYAN BISWAL	779/2026
91	D-CRLA/8021/2026 CRLA/ /	SUDHANSU SEKHAR SAHOO MP	SANAT KUMAR DAS	780/2026
92	D-CRLA/8022/2026 CRLA/ /	PRAFULLA BEHERA @ KULU MP	BIJAY KUMAR BEHERA	781/2026
93	D-CRLA/8022/2026 CRLA/ /	PRAFULLA BEHERA @ KULU MP	BIJAY KUMAR BEHERA	782/2026
94	D-CRLA/39840/2025 CRLA/1464/2025	MANASI SAHOO MP	MR. SANJAY KUMAR DAS (SC. VIG.)	783/2026
95	D-CRLA/8061/2026 CRLA/ /	BHARAT KUMAR GHADEI @ BHARAT KUMAR MOHAPATRA MP	MIRENDAK KUMAR MOHAPATRA	784/2026
96	D-CRLA/8061/2026 CRLA/ /	BHARAT KUMAR GHADEI @ BHARAT KUMAR MOHAPATRA MP	MIRENDAK KUMAR MOHAPATRA	785/2026
97	D-CRLA/15177/2024 CRLA/515/2024	RAJESH MAJUMDAR MP	SMRUTI RANJAN ROUT	786/2026
98	D-CRLA/8131/2026 CRLA/ /	BHUJIA BHOI MP	RABINDRA NATH PANDA	787/2026
99	D-CRLA/8131/2026 CRLA/ /	BHUJIA BHOI MP	RABINDRA NATH PANDA	788/2026
100	D-CRLA/8131/2026 CRLA/ /	BHUJIA BHOI MP	RABINDRA NATH PANDA	789/2026
101	D-WA/11156/2026 WA/425/2026	JAMUNA HIAL MP	SUKANTA KUMAR DALAI	1135/2026
102	D-WA/11212/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1136/2026
103	D-WA/11212/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1137/2026
104	D-WA/44045/2025 WA/1780/2025	M/S. SHREE VINAYAK DAIRY, BBSR MP	ASIT KUMAR DASH, MR.RUDRA PRASAD KAR	1138/2026
105	D-WA/11247/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1139/2026
106	D-WA/11247/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1140/2026
107	D-WA/47978/2024 WA/3122/2024	STATE OF ODISHA MP		1141/2026
108	D-WA/50100/2024 WA/3213/2024	STATE OF ODISHA MP		1142/2026
109	D-WA/2441/2025 WA/278/2025	STATE OF ODISHA MP		1143/2026
110	D-WA/17104/2025 WA/851/2025	BHASKAR ROUT MP	M/S. PRASANTA KUMAR SATAPATHY, MR. PRAFULLA KUMAR RATH	1144/2026
111	D-WA/47979/2024 WA/3123/2024	STATE OF ODISHA MP		1145/2026
112	D-WA/1441/2025 WA/158/2025	STATE OF ODISHA MP		1146/2026
113	D-WA/20659/2025 WA/1104/2025	STATE OF ODISHA MP		1147/2026
114	D-WA/11315/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	1148/2026
115	D-WA/11315/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	1149/2026
116	D-WA/11319/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1150/2026
117	D-WA/11319/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1151/2026
118	D-WA/11493/2026 WA/ /	PRAKASH CHANDRA SAHOO MP	SIDHARTH SHANKAR PADHY	1152/2026
119	D-WA/11621/2026 WA/ /	THE CENTRAL UNIVERSITY OF ODISHA, KORAPUT MP	PUTBHUSAN MISHRA, (SR. PANEL COUNSEL)	1153/2026
120	D-WA/11621/2026 WA/ /	THE CENTRAL UNIVERSITY OF ODISHA, KORAPUT MP	PUTBHUSAN MISHRA, (SR. PANEL COUNSEL)	1154/2026

121	D-WA/11621/2026 WA/ /	THE CENTRAL UNIVERSITY OF ODISHA, BOPALPUR	PUTBHUSAN MISHRA, (SR. PANEL COUNSEL)	1155/2026
122	D-WP(C)/11354/2026 WP(C)/8311/2026	PRAVAKAR PANDA MP	BISWAJIT MOHAPATRA	5093/2026
123	D-WP(C)/11348/2026 WP(C)/ /	M/S COROMANDAL LIAISONERS MP	JANAKALYANA MOHANTY	5094/2026
124	D-WP(C)/11365/2026 WP(C)/ /	M/S. MEENA ZARDA UDYOG PVT. LTD., KUSHIDOR	KUSHIDOR KUMAR ACHARYA	5095/2026
125	D-WP(C)/11350/2026 WP(C)/ /	SIBA NARAYAN CHOTTRAY MP	NISHIKANTA MOHAPATRA	5096/2026
126	D-WP(C)/11366/2026 WP(C)/ /	SUB DIVISIONAL OFFICER NO-1, BHUTAPARA	ARUN KUMAR PATRA	5097/2026
127	D-WP(C)/10815/2026 WP(C)/ /	CHITTA RANJAN BEHRA MP	ARUN KUMAR PATRA	5098/2026
128	D-WP(C)/11371/2026 WP(C)/ /	NABIN SAMANTARA MP	RAJENDRA KUMAR PRADHAN	5099/2026
129	D-WP(C)/11361/2026 WP(C)/ /	SOMANATH PRADHAN MP	RABINDRA KUMAR PATTANAIK	5100/2026
130	D-WP(C)/50859/2025 WP(C)/35862/2025	SARADA PUJAHARI MP		5101/2026
131	D-WP(C)/11376/2026 WP(C)/ /	SUSHANT KUMAR BARIK MP	ARUN KUMAR PATRA	5102/2026
132	D-WP(C)/11363/2026 WP(C)/8234/2026	MANORANJAN PADHY MP	IN PERSON	5103/2026
133	D-WP(C)/11386/2026 WP(C)/ /	SHUVANKAR MISHRA MP	BIJAYA KUMAR BEHERA 1	5104/2026
134	D-WP(C)/11388/2026 WP(C)/8308/2026	GOBINDA MOHARANA MP	SUKANTA KUMAR MISHRA	5105/2026
135	D-WP(C)/27030/2021 WP(C)/27030/2021	KALI PRASAD SAMANTRAY MP	TAPAN KUMAR BISWAL	5106/2026
136	D-WP(C)/21306/2019 WP(C)/21306/2019	RAMAKANTA GOCHHAYAT MP	M/S.CHANDRAKANTA NAYAK	5107/2026
137	D-WP(C)/11370/2026 WP(C)/ /	PRATIVA SAHOO MP	PRASANNA KUMAR MISHRA	5108/2026
138	D-WP(C)/11394/2026 WP(C)/8310/2026	KHIRA MALIK MP	ASHOK KUMAR SARANGI	5109/2026
139	D-WP(C)/2766/2026 WP(C)/2479/2026	SHYAMA RUNGTA MP	NIKHIL PRATAP	5110/2026
140	D-WP(C)/301/2026 WP(C)/1876/2026	MANOJ KUMAR SAHOO MP		5111/2026
141	D-WP(C)/280/2026 WP(C)/1865/2026	AJIT KUMAR BEHERA MP		5112/2026
142	D-WP(C)/11401/2026 WP(C)/ /	GULAPI SUNANI MP	DEBI PRASAD DAS	5113/2026
143	D-WP(C)/51654/2025 WP(C)/35645/2025	RENUBALA SAHANI @ RENUBALA BEHERA MP	RESHMA BEHERA	5114/2026
144	D-WP(C)/11416/2026 WP(C)/ /	PRABHANJAN NAIK MP	BHOJARAJ SETH	5115/2026
145	D-WP(C)/38991/2023 WP(C)/38991/2023	SUDHIR KUMAR NATH MP	SWAPNIL ROY	5116/2026
146	D-WP(C)/11426/2026 WP(C)/ /	PRANAB KUMAR BALABANTARAY MP	SAIBRATA RATH	5117/2026
147	D-WP(C)/11429/2026 WP(C)/ /	PRAKASH ENGINEERS PVT.LTD, SUNDERGARH	ANMAY MISHRA	5118/2026
148	D-WP(C)/11428/2026 WP(C)/8282/2026	SAUMYASHREE JAYRAJ BEHERA MP		5119/2026
149	D-WP(C)/2407/2026 WP(C)/2174/2026	DR.RAJEEB KUMAR NAYAK MP	JAYDEEP PAL	5120/2026
150	D-WP(C)/48880/2024 WP(C)/29448/2024	SABITA PUJARI MP	NIRANJAN LENKA	5121/2026
151	D-WP(C)/53114/2024 WP(C)/32540/2024	MANAS RANJAN SAHOO MP	NIRANJAN LENKA	5122/2026
152	D-WP(C)/11447/2026	THE MANAGING COMMITTEE, CHRIST COLLEGE	PRABIN DAS	

	WP(C)/ /	MP		5123/2026
153	D-WP(C)/11446/2026	M/S AKSHARA ENTERPRISES INDIA PRIVATE LIMITED, KONDASAR		
	WP(C)/ /	MP		5124/2026
154	D-WP(C)/7934/2026	GANGADHAR SAHOO	SAMAPIKA MISHRA	
	WP(C)/6167/2026	MP		5125/2026
155	D-WP(C)/8246/2026	ASHIS KUMAR SAHOO	SAILAZA NANDAN DAS	
	WP(C)/6353/2026	MP		5126/2026
156	D-WP(C)/11451/2026	HARENDRA PRASAD SAHU	ARUN KUMAR PATRA	
	WP(C)/ /	MP		5127/2026
157	D-WP(C)/49949/2025	CHIEF ENGINEER (ROADS-1), BHUBANESWAR	SWAYAMBHU MISHRA, A.S.C	
	WP(C)/35734/2025	MP		5128/2026
158	D-WP(C)/11452/2026	SAMPRIT ROUT	BISWA PRAKASH DHAL	
	WP(C)/ /	MP		5129/2026
159	D-WP(C)/11460/2026	RADHASHYAM ROUT	BISWA PRAKASH DHAL	
	WP(C)/ /	MP		5130/2026
160	D-WP(C)/40650/2024	SMRUTI RANJAN SWAIN		
	WP(C)/24471/2024	MP		5131/2026
161	D-WP(C)/47627/2024	BISWAJIT JENA		
	WP(C)/28684/2024	MP		5132/2026
162	D-WP(C)/51263/2024	PRATIVA CHASA	AMIT PRASAD BOSE	
	WP(C)/31070/2024	MP		5133/2026
163	D-WP(C)/7394/2026	ST. STEPHENS CHURCH @ HOLY CATHOLIC CHURCH, KBERNAMPURA		
	WP(C)/ /	MP		5134/2026
164	D-WP(C)/8853/2026	SRI DOLAGOBINDA JEW BIJE NIJAGAON, ANGUL	TRIPATHY	
	WP(C)/6808/2026	MP		5135/2026
165	D-WP(C)/11481/2026	RAMAKANTA SAHOO	ABINASH ROURAY	
	WP(C)/ /	MP		5136/2026
166	D-WP(C)/23825/2024	SANGRAM KESHARI NAYAK	ARUN KUMAR PATRA	
	WP(C)/13691/2024	MP		5137/2026
167	D-WP(C)/9207/2026	AJAY KUMAR NAYAK	ABHILASH MISHRA	
	WP(C)/ /	MP		5138/2026
168	D-WP(C)/2804/2026	BIPIN BIHARI MAHAPATRA		
	WP(C)/2843/2026	MP		5139/2026
169	D-WP(C)/11483/2026	D. BHASKAR PATRA	SAUMYA RANJAN MISHRA	
	WP(C)/ /	MP		5140/2026
170	D-WP(C)/11491/2026	KULAMANI BHOI	GYANESWAR SATPATHY	
	WP(C)/ /	MP		5141/2026
171	D-WP(C)/7333/2025	PRATIK KUMAR BOSE	SOUMYA MISHRA	
	WP(C)/5744/2025	MP		5142/2026
172	D-WP(C)/11494/2026	MANJU DEI	GYANESWAR SATPATHY	
	WP(C)/ /	MP		5143/2026
173	D-WP(C)/18611/2019	CHHABINDRA KU.SAHOO	M/S.SUBASH CH.PUSPALAKA	
	WP(C)/18611/2019	MP		5144/2026
174	D-WP(C)/16905/2019	CHHABINDRA KUMAR SAHOO		
	WP(C)/16905/2019	MP		5145/2026
175	D-WP(C)/11506/2026	AKSHYA KUMAR MOHANTY	SHIBANI SHANKAR PRADHAN	
	WP(C)/ /	MP		5146/2026
176	D-WP(C)/11485/2026	ANANTARAM BISOI	SARBESWAR SAHOO	
	WP(C)/ /	MP		5147/2026
177	D-WP(C)/11505/2026	M/S FORECH INDIA PRIVATE LIMITED, SOBAPUR, PARSADA PANDA		
	WP(C)/ /	MP		5148/2026
178	D-WP(C)/11509/2026	BHAIRABI BEHERA	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		5149/2026
179	D-WP(C)/50469/2024	SUSANTA PRADHAN	SURYAKANTA DASH	
	WP(C)/30657/2024	MP		5150/2026
180	D-WP(C)/11517/2026	M/S. B. ENGINEERS AND BUILDERS LIMITED, BUDHIVOHAR		
	WP(C)/ /	MP		5151/2026
181	D-WP(C)/11522/2026	BIDYADHAR NAYAK	GOURI MOHAN RATH	
	WP(C)/ /	MP		5152/2026
182	D-WP(C)/34993/2024	HIMANSU MOHAN MISHRA	JITENDRA KUMAR LENKA	
	WP(C)/21672/2024	MP		5153/2026
183	D-WP(C)/11497/2026	KRUSHNA CHANDRA SAHOO	DILLIP KUMAR MOHAPATRA	
	WP(C)/ /	MP		5154/2026

184	D-WP(C)/11531/2026 WP(C)/ /	JUBRAJ TAKRI MP	SURAJ MOHANTY	5155/2026
185	D-WP(C)/10657/2026 WP(C)/7719/2026	SRABANI KUMARI RANA MP	SATYANARAYAN MOHAPATRA	5156/2026
186	D-WP(C)/11538/2026 WP(C)/ /	MANORANJAN SAHOO MP	ADITYA MISHRA	5157/2026
187	D-WP(C)/11550/2026 WP(C)/ /	SANTOSHINI DASH MP	DR. BINODA KUMAR MISHRA	5158/2026
188	D-WP(C)/11554/2026 WP(C)/ /	KAUSHALYA MUKHI MP	PRATIK NAYAK	5159/2026
189	D-WP(C)/12428/2023 WP(C)/12428/2023	DR. AMIYA KUMAR MOHAPATRA MP	BIBHUTI BHUSAN SWAIN	5160/2026
190	D-WP(C)/8954/2026 WP(C)/6722/2026	DR.AMRITA MOHANTY MP		5161/2026
191	D-WP(C)/8322/2026 WP(C)/6512/2026	PRAKASH CHANDRA MAHARANA MP	JANAKI KANTA MAHAPATRA	5162/2026
192	D-WP(C)/11116/2019 WP(C)/11116/2019	SANJAY KUMAR DAS MP		5163/2026
193	D-WP(C)/11562/2026 WP(C)/ /	HADIBANDHU BEHERA MP	PRONoy MOHANTY	5164/2026
194	D-WP(C)/51556/2025 WP(C)/35547/2025	M/S ADIGANGA PROPERTIES PVT. LTD., MP	KAMALAKUMAR SAHU	5165/2026
195	D-WP(C)/11549/2026 WP(C)/ /	BHAGYASHREE MOHANTY MP	GANESWAR BEHERA	5166/2026
196	D-WP(C)/11576/2026 WP(C)/ /	CHANDAN SAMANTARAY MP	ABHISHEK SAHOO	5167/2026
197	D-WP(C)/11580/2026 WP(C)/ /	GITARANI SAHU MP	JANAKI KANTA MAHAPATRA	5168/2026
198	D-WP(C)/11565/2026 WP(C)/ /	RITA SINGH MP	ASHOK KUMAR ROUT	5169/2026
199	D-WP(C)/11584/2026 WP(C)/ /	GITA RANI BISWAL MP	NIHAL RATH	5170/2026
200	D-WP(C)/11587/2026 WP(C)/ /	BETIKHAI SAHU MP	BUDHIRAM DAS	5171/2026
201	D-WP(C)/11588/2026 WP(C)/ /	BETIKHAI SAHU MP	BUDHIRAM DAS	5172/2026
202	D-WP(C)/11591/2026 WP(C)/ /	JALENDRA PADHIARY MP	NIHAL RATH	5173/2026
203	D-WP(C)/11596/2026 WP(C)/ /	KONARK SURYANAGRI PVT. LTD., MP	BBSR JITENDRA SAMANTARAY	5174/2026
204	D-WP(C)/11593/2026 WP(C)/ /	ROSHNI BEGUM MP	PRAMOD KUMAR NIGAM	5175/2026
205	D-WP(C)/11598/2026 WP(C)/ /	BISWADARSHI SAHOO MP	NIHAL RATH	5176/2026
206	D-WP(C)/11620/2026 WP(C)/ /	SANJEEB KUMAR PATHI MP	SUBHADUTTA ROUSTRAY	5177/2026